

50/100
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

(1) CP 23/04 under page-1 to 2 until now on 6/12/04
(2) MP 65/03 under page-1 to 9/03
(3) MP 121/03 under page 1 to 4 (including) 6/12/04

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R.A/C.P No. 23/02.....
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SECTION OFFICER (Judl.)

(SEE RULE - 4)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ORDER SHEET

Original Application No : 413/02
Misc. Petition No.
Contempt Petition No.
Review Application No.

Applicant(s): G. K. Nair & Sons.

- Vs. -

Respondent(s): N.O.I. Towns

Advocate for the Applicant(s): M. Chander, G.N. Chakrabarty

Advocate for the Respondent(s): Case S. Ghosh

Notes of the Registry	Date	Order of the Tribunal
76575831 30.12.02 By, Registrar 31/1/03	13.2.2003 mb	The application is admitted. Call for the records. Returnable by four weeks. List on 13.3.2003 for orders Vice-Chairman
	13.3.2003 mb	Await service report. List on 3.4.2003 for orders. Vice-Chairman
Notice prepared and sent to D/S for giving the written order No 1 to 3 by Regd. Ad. 21/2/03 No. 321 & 322 25/2/03 mb	3.4.2003 mb	Mr. A. Deb Roy, learned Sr. C.G.S.C. for the respondents prayed for time to file written statement. List on 5.5.2003 for order. Vice-Chairman

① Service Report are
still awaited.

24.03.

No. written statement
has been filed.

5.5.2003

Present: The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman
The Hon'ble Mr. S. Biswas
Administrative Member.

2.5.03

Put the matter on 7.6.2003 enabling
the respondents to file written statement.

No. written statement
has been filed.

5.6.03

5-9
Member

Vice-Chairman

bb

6.6.2003 Present : The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman.

The Hon'ble Mr. R.K. Upadhyay,
Member (A).

Put up again on 7.7.2003 to
enable the respondents to file written
statement. This order is passed on the
prayer of Mr. A. Deb Roy, learned Sr.
C.G.S.C. for the respondents.

C. G. S. C. M.

Member

Vice-Chairman

mb

7.7.2003

Mr. A. Deb Roy, learned Sr. C.G.S.C.

submitted that he has already obtained instruction and he is filing written statement in a short time.

Put up the matter on 30.7.2003 enabling the respondents to file written statement.

Vice-Chairman

bb

30.7.2003 Written statement has been filed. The case may now be listed for hearing on 25.8.2003. The applicant may file rejoinder, if any, within two weeks from today.

Y
Member

Vice-Chairman

mb

No. rejoinder has
been filed.

22.8.03

Notes of the Registry

Date

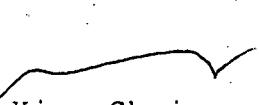
Orders of the Tribunal

25.8.2003

Heard the learned counsel for the parties. Hearing concluded. Judgment delivered in open court, kept in separate sheets. The application is allowed. No order as to costs.



Member



Vice-Chairman

nkm

15.9.2003

Copy of the Judgment has been sent to the Office for issuing the same to the applicant as well as to the Sr. C. G. Se. for the Respondent.

HS



Notes of the Registry

Date

Orders of the Tribunal

cc 000

cc 000

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A./RXX. No. 1111 413 of 2002

DATE OF DECISION 25.8.2003

Shri G.K. Nair and 3 othersAPPLICANT(S).

Mr M. Chanda, Mr G.N. Chakraborty
and Mr S. GhoshADVOCATE FOR THE
APPLICANT(S).

-VERSUS-

The Union of India and othersRESPONDENT(S)

Mr A. Deb Roy, Sr. C.G.S.C.ADVOCATE FOR THE
RESPONDENT(S).

THE HON'BLE MR. MR JUSTICE D.N. CHOWDHURY, VICE-CHAIRMAN

THE HON'BLE MR K.V. PRAHALADAN, ADMINISTRATIVE MEMBER

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble ~~Member~~ Vice-Chairman

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No.413 of 2002

Date of decision: This the 25th day of August 2003

The Hon'ble Mr Justice D.N. Chowdhury, Vice-Chairman

The Hon'ble Mr K.V. Prahaladan, Administrative Member

1. Shri G.K. Nair
2. Smt K. Marbaniang
3. Smt Sentimongla Ao
4. Shri Tarit Ranjan Das

.....Applicants

Working as Superintendent in the
Office of the Deputy Director General,
Geological Survey of India,
North Eastern Region, Shillong.

By Advocates Mr M. Chanda,
Mr G.N. Chakraborty and Mr S. Ghosh.

- versus -

1. The Union of India, represented by
The Secretary to the Government of India,
Ministry of Mines,
New Delhi.

2. The Director General
Geological Survey of India
27 J.L. Nehru Road,
Calcutta.

3. The Deputy Director General
Geological Survey of India,
North Eastern Region,
Nongrim Hills, Shillong.

.....Respondents

By Advocate Mr A. Deb Roy, Sr.C.G.S.C.

.....

O R D E R (ORAL)

CHOWDHURY. J. (V.C.)

The issue raised in this application pertains to
fixation of seniority in the grade of Superintendent on
the strength of promotion made on the recommendation of
the Departmental Promotion Committee in the following

circumstances:

The four applicants serving under the respondents were promoted to the post of Superintendent on the basis of a Departmental Promotion Committee (DPC for short) meeting held on 4.3.1998. In this application the applicants contended that there was no justification for not convening the annual meeting of the DPC right in time and thereby causing prejudice in their career. The applicants contended that prior to reclassification of posts in the Geological Survey of India the post of Superintendent was classified as Group 'C' (Ministerial). The reclassification of the posts based on the revised norms of pay scale was notified vide letter No.3/1/99-M.II dated 8.6.2001 in which the post of Superintendent was reclassified as Group 'B' (Non Gazetted). The criteria for eligibility for promotion from the cadre of Assistant and Stenographer Grade II to the cadre of Superintendent are indicated in the recruitment rules, which reads as follows:

- "i) From Assistant to Superintendent - 4 years service as Assistant
- ii) From Steno Gr.II to Supdt. - 4 years service as Steno-grapher Gr.II.

The stenographer Gr. II and Assistants are promoted to the post of Superintendent at 1:10 formula i.e. one post to the Steno Gr. II stream and a post to the Assistant stream. In doing so, out of each 10 posts of Superintendent the 1st post goes to the Steno Grade II and then the remaining nine posts go to the Assistant Grade and in that order the post Nos.1, 11 and 21 and so on are meant for the Stenographer Grade II and in between are meant for the Assistants in the cadre of Superintendent."

2. The DPC ought to have been held simultaneously. Instead there was delay in holding the DPC in the N.E. Region. The process for promotion to the post of Superintendent for the vacancies that arose in 1997 was initiated and DPC was held on 1.11.1997 in all the regions throughout the country simultaneously, whereas the DPC for filling up the posts of Superintendent was held in the N.E. Region in March 1998 only and pursuant to the recommendation of the DPC held in March 1998 the applicants were promoted. The applicant Nos.1, 2 and 3 were posted at Shillong, namely in the Headquarter of the N.E. Region and joined their promotional post instantly on 12.3.1998, while the applicant No.4 who was posted at a remote station at Itanagar could join his promotional post on 27.3.1998 after his release from the post of Stenographer Grade II at Shillong. Due to the delay in their promotion these applicants, naturally were placed down below in the All India seniority list. It was also pleaded that seniority of Superintendents are maintained on All India basis in the Geological Survey of India, computing the seniority on the basis of the date of appointment in the cadre of Superintendent. In view of the fact of that the posts were filled in all the regions excluding the N.E. Region by holding DPC on 1.11.1997 the present applicants of the N.E. Region apprehend that they were likely to suffer loss in their seniority in the matter of their promotion in future. Accordingly the applicants submitted representation before the authority. The applicants in this application pleaded that their seniority in the grade of Superintendent is to be computed by taking into account

as.....

as if DPC was held on 1.11.1997 instead of March 1998 and fix their seniority in the merged seniority list of Superintendents considering their seniority position in their respective feeder grade, i.e. Assistant/ Stenographer Grade II.

3. The respondents in the written statement opposed the claim of the applicants and stated that the process of promotion by holding DPC was initiated right in time only when promotional vacancies arose. In the written statement the respondents pleaded that four Superintendents from the N.E. Region were offered promotion to the post of Administrative Officer vide O.M. dated 5.11.1997 on the recommendation of the DPC. On their acceptance of the offer of promotion and their joining in the post of Administrative Officer, four posts of Superintendent fell vacant in the N.E. Region on 10.11.1997, 11.11.1997, 17.11.1997 and 19.11.1997 respectively. Accordingly steps were taken for convening a DPC for filling up the posts of Superintendent that fell vacant due to promotion to the post of Administrative Officer. On completion of the necessary formalities the DPC was held on 4.3.1998 in which the applicants were promoted to the post of Superintendent. The respondents stated that instructions for holding DPC for promotion to the post of Superintendent on the same date throughout the country as a whole started on 3.7.2001. The respondents further stated that since Group 'B' Non Gazetted posts as per revised classification are treated as feeder grade for Group 'B' Gazetted post, the DPC for promotion from Non Gazetted post.....

post to Group 'B' Gazetted post was decided to be held on the same date to facilitate availability of equal opportunity for all for furtherance of their career prospect. Accordingly by O.M. dated 22.6.2001 it was decided that henceforth all DPC for Group 'B' (Non Gazetted) posts which are the feeder grade for Group 'B' (Gazetted) posts would be held on the same date throughout Geological Survey of India as a whole. Prior to reclassification of posts in the Geological Survey of India the post of Superintendent was classified as Group 'C' (Ministerial). The respondents also asserted that the recruitment rules for promotion to the post of Superintendent envisages 90% from the grade of Assistant with four years regular service and 10% from the grade of Stenographer Grade II with four years regular service. The ratio of promotion was 9:1. Denying the contention of the applicants for a common date for holding of DPC, the respondents asserted that a common date of holding DPC was initiated only from 3.7.2001 onwards on reclassification of the post. There was no notification issued for holding a common DPC on 1.11.1997 for promotion to the post of Superintendent. The respondents further stated that five posts of Superintendent fell vacant in the N.E. Region, one each on 10.11.1997, 11.11.1997, 17.11.1997 and 19.11.1997 due to the promotion of four Superintendents to the post of Administrative Officer and one post fell vacant on 31.12.1997 due to retirement of one Superintendent. After following due procedure, the DPC meeting was held on 4.3.1998. The respondents reiterated that since there was no vacant post of Superintendent as on 1.11.1997. Therefore, the question of fixing the seniority of the applicants from 1.11.1997 did not arise.

4. We have heard Mr M. Chanda, learned counsel for the applicants and Mr A. Deb Roy, learned Sr. C.G.S.C. at length. Admittedly, the DPC for filling up the posts of Superintendent was not held simultaneously. The DPC in other places except the N.E. Region was held on 1.11.1997. The DPC for filling up the posts of Superintendent in the N.E. Region was held in March 1998. Admittedly, the post of Superintendent is a feeder post and an employee can aspire to be an Administrative Officer from the post of Superintendent. There is one common seniority list of Superintendents on All India level. Therefore, date of promotion for career advancement is a crucial factor. The frequency of holding DPC meeting is one of the essence of good administration in conformity with the policy laid down in the equality clause enshrined in the Constitution of India. The Executive in its own wisdom also formulated a policy for holding DPC meeting frequently. As per the policy the appointing authority is to initiate action to fill up the existing as well as the anticipated vacancies well in advance of the expiry of the previous panel by collecting relevant documents for being placed before the DPC. As per one of the administrative instructions DPC is to be convened once in every year, if necessary on a fixed date, i.e 1st April or May. The Ministries/Departments are to lay down time schedule for holding DPC under their control and need to monitor by making one of their officers responsible for keeping a watch over the various cadre authorities to ensure that they are held regularly. As per the scheme a vacancy is to be filled in accordance in accordance with

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the recruitment rules in force on the date of vacancy, unless rules made subsequently have been expressly given retrospective effect. The department, as a matter of fact by its communication dated 28.11.2001 clarified the position and issued the following instructions:

"It has been decided to hold the DPC meeting for promotion to the post of Gr 'B' Non-Gazetted post in the scale of Rs.5500-9000/- against the resultant vacancies for the year 2001 arising out of promotion/death, if any or any other unforeseen circumstances on 10th December, 2001 (Monday) simultaneously all over India.

Since a common date for conveying D.P.C. in the Gr. 'B' Non-Gazetted grade (which are the feeder grade for Gr. 'B' Gazetted) has been fixed in order to facilitate equal opportunity to all for their furtherance of career prospect, all Heads of Department of regions/Special Wings/ Training Instt are requested to hold the D.P.C. on 10.12.2001 and take necessary action for effecting promotions against the vacancies in their respective region etc, if any."

The aforesaid policy was issued as a guidance to the department to meet the requirement of the equality clause enjoined in Articles 14 and 16 of the Constitution.

5. As alluded earlier in the instant case the vacancies of Superintendent from the N.E. Region also surfaced in November 1997. The authority was well aware about the vacancies, somuch so the DPC for filling up of the posts Administrative Officer on promotion was held prior to November 1997 and promotion orders of the Administrative Officers were issued as far back as 5.11.1997. In the circumstances there was no justification for not holding the DPC for filling up the posts of Superintendent in the N.E. Region also as on 1.11.1997. The delay in holding DPC in the instant case, on the face of the vacancies resulted in delayed promotion of these applicants, which in its turn affected

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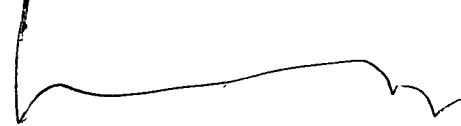
in their inter se seniority.

6. On consideration of all the aspects of the matter we, therefore, hold that for the ends of justice a direction needs to be issued to the respondents to revise the seniority list by antedating the date of DPC meeting to 1.11.1997 so as to avoid injustice~~s~~ to the applicants and consider their case for promotion on the basis of the DPC on 1.11.1997 as per rules. The respondents are directed to complete the above exercise as early as possible, preferably within two months from the date of receipt of the order.

The application is allowed to the extent indicated. There shall, however, be no order as to costs.

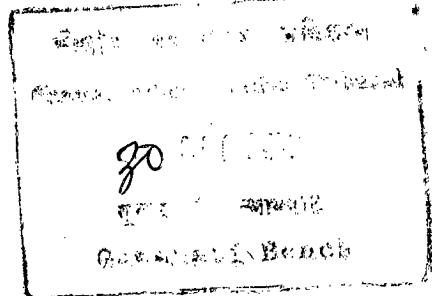


(K. V. PRAHALADAN)
ADMINISTRATIVE MEMBER



(D. N. CHOWDHURY)
VICE-CHAIRMAN

nkm



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

Title of the case : O.A. No. 4/3/2002

Sri G.K. Nair & 3 Ors. : Applicants

- Versus -

Union of India & Others : Respondents.

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Filed by

Sybilhosh
Advocate

Date 31.12.02

Gopakrishnan Nair

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH : GUWAHATI

(An Application under Section 19 of the Administrative
Tribunals Act, 1985)

O.A. No. 413 /2002

Filed by
Sri G.K.Nair & Co
through
Smti K. Karbaniang, O.A. No. 413 /2002

BETWEEN

1. Shri G.K.Nair,
Superintendent
Office of the Deputy Director General
Geological Survey of India,
North Eastern Region,
Shillong.
2. Smt. K. Karbaniang
Superintendent
Office of the Deputy Director General
Geological Survey of India,
North Eastern Region,
Shillong.
3. Smti Sentimongla Ao
Superintendent
Office of the Deputy Director General
Geological Survey of India,
North Eastern Region,
Shillong.
4. Sri Tarit Ranjan Das
Superintendent
Office of the Deputy Director General
Geological Survey of India,
North Eastern Region,
Shillong.

Applicants

-AND-

Gobala Krishnar Meni

111.1997 DPC held
1+3
for Super
4.3.1998 DPC in
W.E.R.

1. The Union of India,
Represented by the Secretary to the
Government of India,
Ministry of Mines, New Delhi.
2. The Director General,
Geological Survey of India,
27 J.L.Nehru Road,
Calcutta-16.
Shillong.
3. The Deputy Director General,
Geological Survey of India,
North Eastern Region,
Nongrim Hills.
Shillong.

..... Respondents.

DETAILS OF THE APPLICATION

1. Particulars of order(s) against which this application is made.

This application is made not against any particular order but against the wrong fixation of seniority due to delay in holding the DPC for N.E. Region, which was held in March 1998 as against the same held on 1.11.1997 in all other Regions violating the Standing instructions resulting into deferred promotion of all these four applicants of N.E. Region and consequential loss of their seniority in the promoted post of Superintendent and further praying for a direction upon the respondents to re fix the seniority of the

Gopal Nath Nani

Superintendent grade on All India basis taking the DPC of N.E. Region to have been held on 1.11.1997 instead of in March 1998 as held in other Regions or an uniform basis and fit the applicants accordingly in their respective position in the merged seniority list of Superintendent.

2. Jurisdiction of the Tribunal.

The applicant declares that the subject matter of this application is well within the jurisdiction of this Hon'ble Tribunal.

3. Limitation.

The applicant further declares that this application is filed within the limitation prescribed under section-21 of the Administrative Tribunals Act, 1985.

4. Facts of the case.

4.1 That the applicants are citizens of India and as such they are entitled to all the rights, protections and privileges as guaranteed under the Constitution of India.

4.2 That the applicants pray for permission to move this application jointly in a single application under Section 4(5) (a) of the Central Administrative Tribunal (Procedure) Rules 1985 as the reliefs sought for in this application by the applicants are common,

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therefore they pray for granting leave to approach the Hon'ble Tribunal by a common application.

Sl no 4

4.3 That the applicants under serial nos. 1,2 and 3 were initially appointed as L.D.C. under the respondents who got their subsequent promotions stepwise to the post of U.D.C. and then to the post of Assistant as per their normal promotional avenue and they reached the cadre of Assistant in the year 1990 (April) in the scale of Rs. 425-640/- (pre-revised), subsequently revised to Rs. 5000-9000 with effect from 1.1.1996.

The applicant under Sl. No.4 was directly appointed through Staff Selection Commission as Stenographer Grade II in the scale of Rs. 425-700 (pre-revised) and he joined the said post on 4.1.1984. As such his joining scale of Rs. 425-700 as Stenographer Grade II was higher than that of the Assistants which also was eventually revised to Rs. 5000-8000 with effect from 1.1.1996.

4.4 That as per the normal promotional avenues, the next higher post for both the cadres i.e. the Assistants and Stenographer Grade II is the post of Superintendent and both these feeder cadres get merged into the cadre of Superintendent, which is a Group 'B' non-gazetted post, having the pay scale of Rs. 5500-9000 (Revised).

4.5 That as per the Recruitment Rules, the criteria for eligibility for promotion from the cadre of Assistant

and Stenographer Grade II to the cadre of Superintendent are as follows :

(i) From Assistant to Superintendent - 4 years service as Assistant.

(ii) From Steno Gr. II to Supdt. - 4 years service as Stenographer Gr. II

The stenographer Gr. II and Assistants are promoted to the post of Superintendent at 1:10 formula i.e. one post to the Steno gr. II stream and a posts to the Assistant stream. In doing so, out of each 10 posts of Superintendent the Ist post goes to the Steno Grade II and then the remaining nine posts go to the Assistant Grade and in that order the post Nos. 1,11 and 21 and so on are meant for the Stenographer Grade II and in between are meant for the Assistants in the cadre of Superintendent. |

4.6 That as per the existing norms, the DPC is held every year for selection of candidates for the post of Superintendent from amongst the Assistants and Stenographers and for this purpose a particular common date is notified well in advance on which the DPC is held in all the Regions throughout the country simultaneously on an uniform basis in order to facilitate equal opportunity to al the persons in the feeder cadres for furtherance of their career prospect. A sample of such notification pertaining to the DPC for the year 2001 is annexed hereto as an illustration.

Copy of Notification dated 28.11.2001 is annexed hereto as **Annexure-I**.

4.7 That in the same manner as stated above, the process for promotion to the post of Superintendent for the vacancies pertaining to the year 1997 was initiated by the Respondents and it was decided/notified that the OPC required for this purpose to be held on 01.11.1997 in all the Regions throughout the country simultaneously, since some posts of Superintendent would fall vacant from 01.11.1997.

4.8 That pursuant to the Notification aforesaid, DPC was held in all the Regions in the country on 01.11.1997 save and except N.E. Region and the persons so promoted joined in their respective posts of Superintendent accordingly. As regards N.E. Region, the DPC was held in March, 1998 only, when these present applicants were promoted to the post of Superintendent in March, 1998. The applicant under sl. No. 1, 2 and 3 being posted in Shillong itself i.e. the Headquarter of N.E. Region, could join to their promoted post instantly on 12.3.1998 while the applicant under sl. No. 4 being posted at the remote station at Itanagar (Arunachal Pradesh) could join his promoted post on 27.3.1998 after releasing from the post of Stenographer Gr.II from Shillong. Thus the present applicants in the N.E. Region were delayed in getting their promotion to the post of Superintendent in comparison to those in

other Regions due to deferred holding of DPC in respect of N.E. Region as an isolated case, the reason of which is best known to the respondents only.

Copy of promotion and posting order dated 02.04.1998 of first three applicants are annexed hereto as **Annexure-II**.

4.9 That it is stated that the seniority of superintendents have maintained on All India basis in GSI, counting the seniority on the basis of date of their appointment in the cadre of Superintendent and accordingly one merged seniority list of Superintendents are computed. As such, in the instant case, when the posts of Superintendents were filled up in all the Regions to the exclusion of N.E. Region by holding the DPC on 01.11.1997, the present applicants of N.E. Region became apprehensive of their exclusion from promotion and of the anticipated consequential loss of their seniority in the event of their promotion in future and accordingly each of them submitted representations to the Respondents emphasising about the adverse effect in respect of their seniority and prospect due to their non-promotion with other batch mates and prayed for their promotion with effect from 01.11.1997 in order to keep parity with those promoted in other regions.

It is relevant to mention here that as per seniority rule in force, the seniority of an incumbent is liable to be determined in a non selection post on

the basis of his/her seniority in the feeder cadre. But in the instant case, the respondents made a departure in violation of the aforesaid rule and as a result the seniority position of the applicants in the seniority list of the Superintendent on All India Basis is placed much below than their juniors working in other regions who were promoted to the post of Superintendent following the D.P.C. held on 1.11.1997. A mere reading of merged seniority list in the grade of Superintendent published as on 31.12.2000 it would be evident that the incumbents who were promoted in other regions to the cadre of Superintendent following the D.P.C. held on 1.11.1997 they were given the seniority in the grade of Superintendent as per their date of joining, the aforesaid fact could be confirmed from the position of seniority assigned to the incumbents from Sl. No. 82 of the seniority list dated 31.12.2000 up to Sl. No. 112 so far the seniority position is concerned of the of applicant nos. 1,2 and 3. It would further be evident that the applicant no. 4 have been placed much below than those who joined in the promotional post of Superintendent subsequently after joining of the applicant no.4. Be it stated that applicant no. 4 joined the promotional - post of Superintendent on 27.3.1998 where as serial No. 116 to 137 had joined in the cadre of Superintendent much later than the applicant no.4. As per rule of seniority the All India Position of seniority are liable to be assigned to the incumbents who were promoted to the cadre of

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Superintendent on the basis of their date of regular promotion/appointment in the feeder cadre. But these anomalies in fixing the seniority position have been cropped up due to departure from the cardinal principle of seniority rule. In this connection it is stated that all the four vacancies of Superintendent in N.E. Region occurred way back in the month of November, 1997, as such as per rule D.P.C. ought to have been held prior to November, 1997 but surprisingly in the instant case DPC was arranged by the respondent only in the month of March, 1998 and thereafter promotion to the cadre of Superintendent in respect of the applicants were effected. As such there was a long delay in holding the DPC in total violation of Govt. instruction issued from time to time. As such the applicants cannot be denied ante dated promotion to the cadre of Superintendent along with consequential benefit of seniority, by way of correcting the impugned seniority list published as on 31.12.2000, restoring the respective position of seniority of the individual applicant either by antedating the promotion with effect from 1.11.1997 or on the basis of the seniority position of the individual applicant in the feeder cadre of Assistant/Stenographer Gr. II.

It is stated that the Govt. of India from time to time issued necessary instructions for holding of DPC on a regular interval for effecting promotion of the eligible Govt. employees without loss of further

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promotional prospect and seniority. The same would be evident from Chapter 44 promotions, A Departmental Promotion Committees Part II Page No. 568 of Swamy's Complete Manual on Establishment and Administration for Central Government Offices wherein it is stated that it is essential for the concerned appointing authorities to initiate action to fill up the existing as well as anticipated vacancies well in advance. It is also stated that a vacancy shall be filled in accordance with the recruitment rules in force on the date of vacancy.

A copy of the extract of the Govt. instructions for holding DPC from Swamy's Complete Manual on Establishment and Administration and the copy of representations submitted on 27.1.1998 by the applicant no.2 and 3 and that of applicant no.4 dated 29.1.1998 are annexed hereto as **Annexure-III and IV series.**

4.10 That due to holding of DPC on 01.11.1997 in other Regions the promotion to the cadre of Superintendents in those Regions became effective with effect from 01.11.1997 whereas in case of N.E.Region, such promotion was belated due to holding of DPC in March, 1998 and such date of promotion formed the basis of computing merged seniority of all the Superintendents on All India Basis. As an inevitable consequence of such faulty action of the Respondents, the seniority of

the applicants were seriously affected and eventually in the merged seniority list of Superintendents as on 31.12.2000 published by the Respondents, the names of the applicants appeared in Sl. No. 113, 114, 115 and 138 respectively.

Copy of the merged seniority list as on 31.12.2000 and representation of applicant no.4 dated 24.9.1998 are annexed as **Annexure-V and VI** respectively.

4.11 That in other Regions the DPC was held on 01.11.1997 for filling up the posts of Superintendent which fell vacant from 01.11.1997. At the relevant time, there were five clear vacant posts of Superintendent in N.E. Region also due to promotion of 4 persons (M. Mawlang, Hari Ram, L.B.Sarki and S.Das Roy) from the post of Superintendent to the cadre of Administrative Officer in November, 1997 and retirement of one Smti A. Paul, Superintendent and as such all the four applicants herein could be promoted to the cadre of Superintendent against those vacant posts from November, 1997 itself without any difficulty, as done in other Regions. Unfortunately, the Respondents acted otherwise by way of delaying the promotion of the applicants until March 1998 which affected their seniority in the grade of Superintendent in a serious manner.

4.12 That the applicants humbly submit that the seniority of the applicants in the cadre of Superintendents so

Bapuji Krishnamani

computed and as stated above shall also form the basis of their promotion to the next higher cadre of Administrative Officer and as such this wrongly fixed seniority will have far reaching cumulative effect in their future prospect all through. All the applicants are due for their promotion to the next higher post of Administrative Officer by now and they will be the victims once again if their seniority in the cadre of Superintendent as stated is not corrected/re fixed without any further delay by curing the procedural defects made earlier by the respondents.

4.13 That the applicants beg to state that finding no other alternative the applicants are approaching this Hon'ble Tribunal for protection of their legitimate rights and it is fit case for the Hon'ble Tribunal to interfere with and to protect the rights and interests of the applicants directing the respondents to fix their seniority in the Superintendent Grade taking their DPC to be on 01.11.1997 at par with that in other regions instead of March, 1998 and further be pleased to direct the respondents to re fix the seniority of applicants in the grade of Superintendent considering the respective seniority position in the feeder grade of Assistant Stenographer Gr. II by way of antedating the promotion w.e.f. 1.11.1997.

Gopala Krishnan Nam

4.14 That this application is made bonafide and for the cause of justice.

5. Grounds for relief(s) with legal provisions.

5.1 For that, the applicants attained the eligibility for consideration of promotion to the post of Superintendent in terms of Superintendent in terms of the Recruitment Rules.

5.2 For that, there were five clear vacancies of Superintendents in the N.E. Region from November, 1997 against which the applicants could have been promoted in the month of November 1997, as done in other Regions.

5.3 For that, while the similarly situated persons in all other Regions were promoted in November 1997, the applicants in the N.E. Region were promoted in March, 1998 due to delay in holding DPC thus making them junior to others in the promoted post of Superintendent for no fault of them.

5.4 For that, the exclusion of the candidates of N.E. Region from promotion in November, 1997 along with the candidates of other Regions is violative of the principles of natural justice and so also the Articles 14 and 16 of the Constitution of India.

5.5 For that, the applicants submitted representations to the authorities against non-holding of DPC for N.E. Region as done in other Regions and the

Gopala Krishna Neni

consequential anticipated loss of their seniority etc. but to no result.

5.6 For that, as per the prevailing system, the DPC is to be held on a common date in all the Regions in order to facilitate equal opportunity to all but in the instant case while this was followed in all the regions of the country holding their DPC simultaneously on 01.11.1997, the same was delayed in N.E. Region holding their DPC in March, 1998 as an isolated 'case', thus violating the standing norms and practice.

5.7 For that the impugned seniority list published as on 31.12.2000 in total violation of relevant seniority rule and the same is contrary to law.

6. Details of remedies exhausted.

That the applicants state that they have exhausted all the remedies available to him and there is no other alternative and efficacious remedy than to file this application.

7. Matters not previously filed or pending with any other Court.

The applicants further declare that they had not previously filed any application, Writ Petition or Suit before any Court or any other authority or any other Bench of the Tribunal regarding the subject matter of this application nor any such

Gopalakrishna Naik

BD

application, Writ Petition or Suit is pending before any of them.

8. Relief(s) sought for:

Under the facts and circumstances stated above, the applicant humbly prays that Your Lordships be pleased to admit this application, call for the records of the case and issue notice to the respondents to show cause as to why the relief(s) sought for in this application shall not be granted and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following relief(s):

8.1 That the respondents be directed to re fix the seniority of the applicants taking their DPC held on 1.11.1997 instead of March, 1998 and accordingly fit their names in their respective positions in the merged seniority list of Superintendent considering the seniority position in their respective feeder grade i.e. Assistant/Stenographer Gr. II.

8.2 That the respondents be further directed to modify the seniority in respect of the applicant no.4 on the basis of post-based seniority for stenographer by applying the then relevant rules applicable and

Gopala Krishnan Nair

place him in appropriate position in the merged seniority list of Superintendent.

8.3 Costs of the application.

8.4 Any other relief(s) to which the applicant is entitled as the Hon'ble Tribunal may deem fit and proper.

9. Interim order prayed for.

During pendency of this application, the applicant prays for the following relief: -

9.1 That the Hon'ble Tribunal be pleased to direct the Respondents not to fill up at least 4 nos. of vacancies in the grade of Administrative Officer till the disposal of this O.A. so that the next promotion of these applicants from superintendent to Administrative Officer is not jeopardised due to procedural defects as stated in the application.

10.

This application is filed through Advocates.

11. Particulars of the I.P.O.

i) I. P. O. No.	:	76 57583
ii) Date of Issue	:	30-12-2002
iii) Issued from	:	G.P.P., Guwahati.
iii) Payable at	:	G.P.O., Guwahati.

12. List of enclosures.

As given in the index.

Ropala Komrhan Nani

VERIFICATION

I, Shri Gopal Krishan Nair, aged about 55 years working as Superintendent in the office of the Deputy Director General, Geological Survey of India, North Eastern Region, Shillong, one of the applicants in the instant application and I have been authorized by the other applicants to sign this verification on their behalf. Accordingly I do hereby verify that the statements made in Paragraph 1 to 4 and 6 to 12 are true to my knowledge and those made in Paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 31 day of December, 2002.

Gopal Krishan Nair

33
Annexure-I

GOVERNMENT OF INDIA

No. Misc/Reclassification of posts/GSI/98/19A

Calcutta-16 28.11.2001

From

DEPUTY DIRECTOR GENERAL (Personnel)
Geological Survey of India
CalcuttaTo
The Sr. Dy. Director General/
Dy. Director General
All Heads of Department
Geological Survey of India
CHQ/ER/Coal Wing/Marine Wing/WR/NR/
SR/NER/AMSE/Training
Instt/CR
Kolkata/Jaipur/Lucknow/Shillong/
Bangalore/Hyderabad/Nagpur.Sub : // D.P.C. for promotion to the post of Gr. 'B'
Non-Gazetted posts as per re-classification
on revised pay norms.

Sir, It has been decided to hold the DPC meeting for promotion to the post of Gr. 'B' Non-Gazetted post in the scale of Rs. 5500-9000/- against the resultant vacancies for the year 2001 arising out of promotion/death, if any or any other unforeseen circumstances on 10th December, 2001 (Monday) simultaneously all over India.

Since a common date for conveying D.P.C. in the Gr. 'B' Non-Gazetted grade (which are the feeder grade for Gr. 'B' Gazetted) has been fixed in order to facilitate equal opportunity to all for their furtherance of career prospect, all Heads of Department of regions/Special Wings/Training Instt. Are requested to hold the D.P.C. on 10.12.2001 and take necessary action for effecting promotions against the vacancies in their respective region etc. if any.

Yours faithfully,
Sd/- Illegible
(S.Ksinha)Sr. Administrative Officer
for Sr. Dy. Director General(P), GSI.Facilitate
General AppealTrue copy
Sujithesh
Adri

GOVERNMENT OF INDIA

No. 37/2/34/CO-Recrt., Dated the 2nd April, 1993.

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Sr. Dy. Director General, CSI, NEI, Shillong is pleased to appoint the following Assistant on promotion to the post of Superintendent in an officiating capacity with effect from the date mentioned against each in the time scale of pay at Rs. 5500-175-9000/- until further orders.

Sl. No.	Name of official	Place of posting	Date of joining
1)	Shri G.K.Nair	Accounts-I Section	12/03/93(M)
2)	Smti K.Marbaning(ST)	Accounts-II 'A' Section	12/03/93(M)
3)	Smti Senthimongla Ao(ST)	Accounts-II 'B' Section	12/03/93(M)

Retention in the post for further period will be subject to the assessment of their work and conduct. They may be reverted back to their substantive/officiating post without any notice and without any cause being assigned to them.

(R.S. K.N. SHILLONG)

Administrative Officer

for Sr. Dy. Director General.

Copy forwarded to the Accounts Officer, P.A.O., GSI, NEI, Shillong. Details of the posts against which the above appointments are indicated below:-

Sl. No.	Name of official	Details of the sanctioned substantive in-post.	Substantive in-post, if any.
1)	Shri G.K.Nair	"J" DG, CSI Office order No. 13214-16/1/3/65-68/15A, dated 26.10.68	Vacant
2)	Smti K.Marbaning(ST)	"do"	Vacant
3)	Smti Senthimongla Ao(ST)	"I" DG, CSI Office order No. 6093-95/1/3/65/15(II) dated 27.06.66	Vacant

The pay and allowances of the promoted will be drawn under "Permanent Non-Plan Head".

No. 37/2/34/CO-Recrt., Dated the 2nd April, 1993.

Copy forwarded for information and necessary action to :-

- 1) The Dy. Director General(P), CSI, 4, Chowinghee Lane, Calcutta - 16.
- 2) The Director(P & C) CSI, NEI, Shillong.
- 3) The Administrative Officer, A/cs-II 'B' Section enclosed alongwith copies of joining report in respect of Shri G.K.Nair/Smti K.Marbaning and S.Ao, Supdt. D/Off/c Audit/Admin. Officer Audit/A/cn-I/A/cn-II 'A'/S.I.P.A. to DDC.
- 4) Shri G.K.Nair, Supdt., A/cn-I/Smti K.Marbaning, Supdt., A/cn-II 'A'/Smti S.Ao, Supdt., A/cn-II 'B'.
- 5) Personnel file/Assessment Report file/Comid file/C...file.

(R.S. K.N. SHILLONG)

Administrative Officer

for Sr. Dy. Director General.

True copy
Savitri
Adv.

2.6 *Representation for S.C./S.T. and Minorities.*—Wherever a Selection Committee/Board exists or has to be constituted for making recruitment to 10 or more vacancies in Group 'C' or Group 'D' posts/services, it shall be mandatory to have one member belonging to S.C./S.T. and one member belonging to minority community in such Committees/Boards. Where, however, the number of vacancies against which selection is to be made is less than 10, no effort should be spared in finding a Scheduled Castes/Scheduled Tribes Officer and a Minority Community Officer for inclusion in such Committees/Boards.

Where an outside member has to be associated with the D.P.C. for Group 'C' or Group 'D' posts, there would be no objection to nominate on such a D.P.C., an S.C./S.T. officer from such other Ministry/Department in the event of such officer not being available in the Ministry/Department itself.

[As modified in G.I., Dept. of Per. & Trg., O.M. No. 39016/9 (S)/89-Estt. (B) dated the 16th August, 1990.]

2.7 In Group 'A' and Group 'B' Services/posts if none of the officers included in the D.P.C. as per the composition given in the recruitment rules is an S.C. or S.T. officer, it would be in order to co-opt a member belonging to the S.C. or S.T. if available within the Ministry/Department. If no such officer is available within the Ministry/Department, he may be taken from another Ministry/Department.

2.8 *In the case of E.B. crossing.*—The composition of the D.P.C. for considering the cases of Government servants for crossing the E.B. in a time-scale of pay should be the same as the D.P.C. constituted for the purpose of considering the cases of confirmation of the Government servants concerned with the only change that the U.P.S.C. need not be associated for considering E.B. cases.

PART II

FREQUENCY OF MEETINGS

Ans. Deptt

Vac

Frequency at which D.P.C. should meet

3.1 The D.P.C.s. should be convened at regular annual intervals to draw panels which could be utilised on making promotions against the vacancies occurring during the course of a year. For this purpose it is essential for the concerned appointing authorities to initiate action to fill up the existing as well as anticipated vacancies well in advance of the expiry of the previous panel by collecting relevant documents like C.Rs., integrity certificates, seniority list, etc.; for placing before the D.P.C. D.P.C.s. could be convened every year if necessary on a fixed date, e.g., 1st April or May. The Ministries/Departments should lay down a time-schedule for holding D.P.C.s. under their control and after laying down such a schedule the same should be monitored by making one of their

Ans. Deptt
S. V. S. A. V.

officers responsible for keeping a watch over the various cadre authorities to ensure that they are held regularly. Holding of D.P.C. meetings need not be delayed or postponed on the ground that recruitment rules for a post are being reviewed/amended. A vacancy shall be filled in accordance with the recruitment rules in force on the date of vacancy, unless rules made subsequently have been expressly given retrospective effect. Since Amendments-to-recruitment rules normally have only prospective application, the existing vacancies should be filled as per the recruitment rules in force.

✓ 3.2 The requirement of convening annual meetings of the D.P.C. should be dispensed with only after a certificate has been issued by the appointing authority that there are no vacancies to be filled by promotion or no officers are due for confirmation during the year in question.))

PART III

PREPARATORY ACTION

Determination of regular vacancies

4.1 It is essential that the number of vacancies in respect of which a panel is to be prepared by a D.P.C. should be estimated as accurately as possible. For this purpose the vacancies to be taken into account should be the clear vacancies arising in a post/grade/service due to death, retirement, resignation, regular long term promotion and deputation or from creation of additional posts on a long term. As regards vacancies arising out of deputation, only those cases of deputation for periods exceeding one year should be taken into account, due note, however, being kept also of the number of the deputationists likely to return to the cadre and who have to be provided for. Purely short term vacancies created as a result of officers proceeding on leave, or on deputation for a shorter period, training, etc., should not be taken into account for the purpose of preparation of a panel. In cases where there has been delay in holding D.P.C.s. for a year or more, vacancies should be indicated year-wise separately.

Crucial date for determining eligibility

The eligibility dates for determining the eligibility of officers for promotion would be prescribed as under—

- (i) 1st July of the year in cases where A.C.Rs. are written calendar yearwise; and
- (ii) 1st October of the year where A.C.Rs. are written financial yearwise.

To:

The Deputy Director General,
 Geological Survey of India,
 North Eastern Region,
 Shillong.

36

Sub:- Promotion to the post of Superintendent.

Sir,

I have the honour to state the following facts for your kind consideration and favourable action.

Due to the promotion of 4 superintendents to the post of Administrative Officer from N.E.R. since November' 97 and another post of superintendent vacant due to the retirement of Smti. A. Poul, 5 posts of superintendents fallen vacant in the Geological Survey of India, North Eastern Region.

As per the Gradation List of Assistant . As I am also an eligible staff for consideration for the promotion to the post of superintendent. Needless to mention here that 4 posts of Superintendents fallen vacant in N.E.R. in the month of November' 97 and it was my normal expectation that this vacant post would be filled up urgently. Mention has to be made that in the meantime, i.e. since November' 97 vacant posts of Superintendent have been filled up by all other Regions except by North Eastern Region, till date.

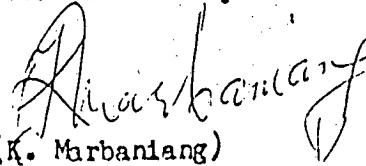
It is also to be mentioned that the seniority of Superintendent will be maintained on All India Basis. Therefore, delay in promoting me will effect adversely to my future career.

Under the facts and circumstances narrated above, it is requested that If I am considered for promotion to the post of Superintendent, I may please be granted to join respective effect atleast from the month of November' 97 alongwith other Assistants promoted to the post of Superintendents of other Regions all over the country.

Thanking You.

Dated Shillong, 27/1/98

Yours faithfully



(K. Marbaniang)

Assistant
 Accounts - II(A)
GSI, NER, Shillong.

True copy
 Sujit Singh
 Advocate

To

The Sr. Deputy Director General,
Geological Survey of India,
North Eastern Region,
Shillong.

Sub:- Promotion to the post of Superintendent.

Sir,

I have the honour to state the following facts for your kind consideration and favourable action.

Due to the promotion of 4 Superintendents to the post of Admin. Officer from N.E.R. since Nov. '97 and another post of Superintendent vacant due to the retirement of Smt. A. Paul, 5 posts of Superintendents fallen vacant in the G.S.I., N.E.R.,

As per the Gradation List of Asstt. Asstt I am also an eligible staff for consideration for the promotion to the post of Superintendent. Needless to mention here that 4 post of Superintendents fallen vacant in N.E.R in the month of November, '97 and it was my normal expectation that this vacant post would be filled up urgently. Mention has to be made that in this ^{the} meantime, i.e. since Nov. '97, vacant posts of Superintendent have been filled up by all other Regions except North Eastern Region, till date.

It is also to be mentioned that the seniority of Superintendent will be maintained on All India Basis. Therefore, delay in promoting me will effect adversely to my future career.

Under the facts and circumstances narrated above, therefore it is requested that if I am eligible for promotion to the post of Superintendent, I may please be granted to ~~from~~ ^{with} retrospective effect at least from the month of November, '97 alongwith other Asstts. promoted to the post of Superintendent of other Regions, all over the country.

Thanking You,

Dated
29/11/98

Yours faithfully,

(*Sentimongla*)
Asstt.
Ad-II-B-(T)
G.S.I., N.E.R., Shillong.

To

The Sr. Deputy Director General
Geological Survey of India
North Eastern Region
Shillong-3

(THROUGH PROPER CHANNEL)

Sub : Promotion to the post of Superintendent.

Sir,

On 12th day of November, 1997 I have submitted my option for the post of Superintendent from Stenographer Gr. II on 1:10 formula basis as per rectt. rules being I am the seniormost stenographer in the Grade II cadre in NER as well as on All India basis. It was also mentioned that on the said formula basis No. 1 post was given to Mr. S.Dutta (Now working as A.O., A.P) and No. 10 post was given to Mr. S.Das Roy (Now working as A.O. in ER) and now No. 20 post is due for promotion to the post of Superintendent from stenographer stream. In this context I regret to mention that due to wrong calculation it was written that No. 10 post was given to Mr. S.Das Roy and No. 20 is due for promotion to the post of Superintendent from stenographer stream instead of No. 11 and 21 respectively. Now therefore it is further requested to kindly consider my option for promotion to the post of Superintendent strictly as per the recruitment rules on 1:10 formula basis.

In the meantime, I may add that in all other Regions of GSI all eligible candidates have already been promoted to the post of Superintendent except in NER. As the gradation list of Supdts is maintained on All India Basis, the Supdts of NER would be loosing the seniority on account of delay in DPC.

I therefore request you once again to kindly consider my option and hold the DPC at the earliest.

Yours faithfully,

Dated the 23th January, 1998

1/1/98
(T.R. DAS)
Stenographer Gr. II
DDG Cell, GSI,
NER, Shillong

GEOLOGICAL SURVEY OF INDIA
(Merged Seniority List of Superintendent)

Name of the Post : Superintendent

Total No. of posts : 153 As on 31.12.2000

Scale of Pay Rs. 5500 - 175 - 9000/- (Revised)

Permanent : 153. Temporary : Nil

Sl. No	Name	Ref. to Special Qualification Holder	Educational Qualification	Date of birth	Date of commencement of continuous service	Date of joining GSI & its ancillary to the offices.	Date of continu- ous app'tt.	Permt. Post	Apptt. Date of apptt.	Office to which at present attached	REMARKS	
1	2	3	4	5	6	7	8	9	10	11	12	
1.	Smt. M. Venkatachary	Retd	ST	HSE	16.08.40	31.07.65	31.07.65	18.09.90	UDC	01.09.79	SRO	Retd. W.e.f. 31.08.2000
2.	Sri W.S. Pandre	4/2002	-	Matric	01.04.42	29.05.62	29.05.62	11.07.95	Asst.	20.10.64	WRO	Promtd. as A.O Wef 10.08.2000
3.	Miss Lily. M. Kharmaaphlang	ST	-	01.01.50	09.03.74	09.08.74	16.08.95	LDC	01.12.79	NER	Promtd as A.O W.e.f 10.08.2000	
4.	Smt. Nilima Seha	-	B.A.	08.01.45	10.11.64	10.11.64	22.08.95	UDC	01.09.79	CHG	Promtd. as A.O. W.e.f. 10.08.2000	
5.	Sri Gopal Ch. Podder	2/2001	-	B.Com	23.02.41	02.04.62	02.04.62	11.10.95	Asst.	11.12.64	ERO	Promtd. as A.O. W.e.f 10.08.2000
6.	Sri Balai Ch. Sadhukhan	9/2003	-	S.P.	01.09.43	15.03.63	15.03.63	30.10.95	Asst.	01.09.79	CHL	Promtd as A.O. Wef. 11.08.2000
7.	Lalit Kr. Patnaik	4/2003	-	H.S.C.E.	11.04.43	18.05.62	08.11.95	08.11.95	Asst.	11.12.84	ERO	Promtd. as A.O. 11.08.2000
8.	Sri Anil Ch. Sarker	Retd	SC	I.A	08.12.40	07.11.64	07.11.64	01.12.95	UDC	01.09.79	COAL	Promtd. as A.O. W.e.f 14.08.2000
9.	Miss P. Santi	-	SSLC. Dip. in Com- puter practice	27.04.61	10.08.83	10.08.83	13.12.95	Steno.III	1.8.84	ANSE	Promtd. as A.O. W.e.f 10.08.2000	
10.	Shri Pradipt Kr. Basu	1/2001	-	ST	03.06.46	05.04.66	05.04.66	01.11.96	UDC	01.09.79	CHL	Promtd. as A.O. W.e.f 16.08.2000
11.	Sri K. C. Ghosh	-	ST. Hindi Pragya	18.08.44	10.01.64	10.01.64	20.02.96	UDC	01.09.79	CHL	Promtd. as A.O. W.e.f 16.08.2000	
12.	Sri Sisir Kr. Banerjee	8/2007	-	ST. Hindi Pragya	02.08.41	06.05.63	06.05.63	20.02.96	UDC	01.09.79	CHG	Promtd. as A.O. W.e.f 10.08.2000
13.	Sri Parimal Ch. Das	-	ST. Hindi Pragya	20.02.45	10.12.73	20.12.73	20.02.96	UDC	01.12.79	NER	Promtd. as A.O. W.e.f 22.11.2000	

True copy
Sujit Basu
Advocate

1	2	3	4	5	6	7	8	9	10	11	11	12
10/14.	Sri Swapna Kr. Banerjee	1/2002	SC	PU	12.01.42	01.12.62	01.12.62	29.02.96	Asst.	28.01.67	COAL	Premtd. as AO
1. 15.	Sri Hare Krishna Paul		-	BA, Hindi Pragya	25.09.51	01.08.73	01.08.73	15.03.96	Steno.III	23.1.78	ERO	
3. 16.	Sri M. R. Mondal	6/2002	SC	PU	07.06.42	22.01.65	22.01.65	19.03.96	UDC	01.09.79	ERO	
4. 17.	Sri Basudeb Saha	1/2002	-	IA, Hindi Pragya	04.01.42	07.03.63	07.03.63	03.04.96	UDC	01.09.79	CHQ	
5. 18.	Sri B. I. Lalwani		-	Inter(Science)	15.03.46	16.06.63	16.08.63	24.05.96	Asst.	06.01.86	WRO	
6. 19.	Sri Hanuman Sahai Gupta		-	PU	15.07.47	11.07.69	11.07.69	17.05.96	Asst.	11.09.86	WRO	
7. 20.	Sri Nitanand Sharad		SC	H.S	03.01.49	12.07.72	12.07.72	17.05.96	Asst.	19.07.85	WRO	
8. 21.	Sri N. Srinivasa Reddy	Retd.	-	H.Sc., Praveen	17.01.41	18.12.61	18.12.61	03.06.96	UDC	09.12.71	SRO	
8. 22.	Sri P. S. Dungal		-	PUC	10.01.44	29.05.62	29.05.62	03.06.96	Asstt.	29.10.85	AMSE	
9. 23.	Sri Dilip Kr. Khanra		-	BA, Hindi Pragya	26.04.45	04.01.64	04.01.64	28.06.96	UDC	01.09.79	CHQ	
10. 24.	Smt. Chhabibi Bhattacharjee	8/2001	-	B.A	25.08.41	01.12.62	01.12.62	01.07.96	UDC	09.12.71	SRO	
11. 25.	Sri D. B. Somkuwar		SC	Matric	15.09.44	02.04.64	02.04.64	4.7.96(FN)-do-		01.09.73	CRC	
12. 26.	Sri Veneb K. Lutta		-	B.Com, Hindi Pragya	8.01.56	02.02.77	02.02.77	22.07.96	Steno.III	24.02.67	CHQ	
13. 27.	Sri Amar Kr. Bandyopadhyay			M.Com. Hindi Pragya	06.09.52	16.2.73	15.02.73	25.07.96	-do-	23.01.78	COAL	
14. 28.	Sri P. N. R. Nair	Retd.	-	BA, LLB	21.01.41	28.10.60	28.10.60	01.08.96	UDC	09.12.71	SRO	
14. 29.	Sri J. Sreeramulu	2/2002	SC	P.U.C.	01.02.42	20.03.64	20.03.64	03.06.96	UDC	01.09.79	SRO	
15. 30.	Sri K. Satyanarayana		SC	M.A.	02.03.48	16.12.68	16.12.68	01.07.96	UDC	01.09.79	SRO	
16. 31.	Sri H. Narayana		ST	SSLC	01.02.59	04.02.81	04.02.81	27.08.96	LDC	01.08.84	AMSE	
17. 32.	Sri T.N. Raina	4/2002	-	Matric	13.04.42	17.01.62	17.01.62	23.10.96	UDC	09.12.71	NRO	
18. 33.	Sri N.K. Chowla	11/2001	-	BA, LLB Dip in Publ. Admin.	18.11.41	28.05.62	28.05.62	15.11.96	UDC	09.12.71	NRO	
19. 34.	Sri N.K. Baishya		-	BA	21.03.51	22.05.74	22.05.74	22.11.96	LDC	01.12.79	NER	
20. 35.	Sri P.K. Saxena	3/2002	-	H.S.	06.03.42	01.06.62	01.06.62	29.11.96	LDC	09.12.71	NRO	
21. 36.	Sri Suresh Kumar	1/2002	SC	MA, LLB	10.01.42	23.07.64	23.07.64	26.11.96	LDC	01.09.79	NRO	
22. 37.	Smt. Manika Bose		-	BA	01.07.51	28.01.77	28.01.77	02.12.96	Steno.III	24.02.87	CHQ	
23. 38.	Sri G.C. Mondal		SC	P.U.	03.03.45	10.01.64	10.01.64	19.04.96	UDC	24.02.87	CHQ	
24. 39.	Sri G.P. Naskar		SC	B.Com, Hindi Pragya	07.09.51	20.01.73	20.01.73	02.12.96	UDC	24.02.87	CHQ	
25. 40.	Sri V.K. Patil	11/2002	SC	P.U.	20.11.42	20.01.62	20.01.62	07.03.97	UDC	01.09.79	CRO	
26. 41.	Smt. Anita Banerjee	2/2002	-	SF, Hindi Pragya	25.02.42	02.03.63	02.03.63	07.03.97	UDC	01.09.79	CHQ	
27. 42.	Sri H.S. Shyamal	11/2002	-	B.Com, Hindi Pragya	28.11.42	10.07.63	10.07.63	07.03.97	UDC	01.09.79	CHQ	
28. 43.	Sri Sushil Kr. Saha	4/2002	-	B.Com, Hindi Pragya	20.04.42	15.07.73	15.07.73	07.03.97	UDC	24.02.87	CHQ	
29. 44.	Sri Pulok Mukherjee		-	BA (Part II)	02.04.55	27.01.77	27.01.77	01.04.97	Steno.III	24.02.87	CHQ	
30. 45.	Sri Shyamal Kr. Sengupta	1/03	-	IA	02.01.43	15.07.63	15.07.63	01.04.97	UDC	24.02.87	CHQ	
31. 46.	Sri Chinmoy Sengupta	Retd.	-	PU, Hindi Pragya	06.09.40	16.11.62	16.11.62	07.04.97	Asst.	11.12.84	ERO	Retd. W.e.f 30.09.2000C
31. 47.	Sri B.G. Rayaru			H.S.C.	22.11.55	05.06.61	05.05.61	07.01.97	Steno.III	01.01.68	CRC	
32. 48.	Sri Chandra Madhab Baidya	6/03	SC	B.A.	15.06.43	30.03.64	30.03.64	11.04.97	UDC	01.09.79	COAL King	
33. 49.	Sri Apurba Kr. Guha	Retd.	-	B.Com	09.01.41	20.07.63	20.07.63	11.04.97	UDC	24.02.87	CHQ	
33. 50.	Sri Sunil Ghosh		-	B.Com	23.12.55	05.07.74	05.07.74	23.04.97	LDC	01.12.79	NER	
34. 51.	Sri G.K. Sharma		-	H.S.	12.12.47	11.07.69	11.07.69	24.04.97(AN)	Asst.	11.09.86	WRO	

2	3	3	4	5	6	7	8	9	10	11	12
51. Sri P.K. Mukherjee			P.U. Hindi Pragya / 2002	13.01.42	13.07.61	13.07.61	01.05.97 (AN)	UDC	23.08.73	CRO	
52. B.C. Likhak	ST	S.S.C.		15.12.51	27.01.75	27.01.75	21.04.97	LDC	01.12.79	CRO	
53. Sri Kathindra Nath Burman	ST	B.A., L.L.B.	6/2 2001	17.05.41	24.07.63	24.07.63	01.05.97	UDC	01.09.79	Coal Wing.	
54. Smt. T.M. Samanthaigan	SSLC	Hindi Pragya	10/2 2001	01.10.41	09.12.62	09.12.62	01.10.97	UDC	09.12.71	SRO	
55. Sri P.P. Astadikapalakan	SSLC			02.06.52	30.04.73	30.04.73	02.05.97	Steno.III	23.1.78	SRO	
56. Smt. Parul Bala Sikder	SSCE			08.01.48	18.09.75	18.09.75	05.05.97	UDC	24.02.87	CHQ	
57. Sri Ranjit Kr. Biswas	S.F. Hindi Pravesh	1/2002		05.02.42	05.07.63	05.07.63	05.05.97	UDC	24.02.87	CHQ	
58. Sri Salil Chatterjee	B.Com (Hons.)			07.01.64	28.11.68	28.11.68	05.05.97	Steno.III	01.09.91	CHQ	
59. Smt. N.C. Kalpavalli	MA		Retd.	06.06.40	10.05.62	10.05.62	16.05.97	UDC	01.09.79	SRO	Retd. W.e.f 30.06.2000
60. Smt. Purnima Ghosh	S.F.		5/2002	26.05.42	12.11.63	12.11.63	01.06.97	UDC	24.02.87	CHQ	
61. Shri Biplob Kr. Sarkar	B.A., Hindi Preveen	8/01		01.08.41	16.01.64	16.01.64	01.06.97	UDC	24.02.87	CHQ	
62. Sri Achin Mukhopadhyay	S.F.		Retd.	01.08.40	14.01.64	14.01.64	09.06.97	UDC	01.09.79	Coal Wing	Retd. W.e.f 31.07.2000
63. Sri A. C. George Kutty	SSLC			23.05.52	26.04.73	26.04.73	09.06.97	LDC	01.12.79	Tr. Instt.	
64. Sri B. Lingamiah	H.S.C.		4/02	03.04.42	04.03.63	04.03.63	27.06.97	UDC	01.09.79	SRO	
65. Sri k. Janadhananacharyulu	SSLC		9/01	20.09.41	01.05.63	01.05.63	01.07.97	UDC	01.09.79	SRO	
66. Smt. Mita Purkayayastha	B.A.			09.03.48	06.09.75	06.09.75	09.07.97	UDC	13.01.78	NRO	
67. Sri S. Shyamkumar	ST P.U.C.			10.04.47	01.01.70	01.01.70	28.07.97	LDC	01.12.79	SRO	
68. Sri S.B. Verma	S.S.C.		11/02	19.11.42	05.01.62	15.01.62	28.07.97	UDC	01.09.79	CRO	
69. Sri Shib Ranjan Das	H.S. Hindi Pragya			05.04.52	01.07.69	01.07.69	01.06.97	UDC	24.02.87	CHQ	
70. Sri S.P. Ghosh	B.Com(Part-I) H. Pragya			15.04.49	30.01.72	30.01.72	21.10.97	UDC	24.02.87	CHQ	
71. Sri Santiranjan Biswas	SC S.F. Hindi Pragya		Retd.	05.01.41	23.07.62	23.07.62	01.08.97	UDC	24.02.87	CHQ	
72. Smt. Jyoti Chinnaih	SSLC			15.07.50	24.04.74	24.04.74	06.08.97	UDC	12.12.64	AMSE	
73. Shri N. C. Warjari	S.S.C.		Retd.	12.06.41	29.11.62	29.11.62	01.09.97	UDC	01.09.79	CRO	
74. Smt. K.M. Ramtake	SC B.A-II		Retd.	09.09.40	01.04.63	01.04.63	29.09.97	-do-	01.09.79	CRO	Retd. Wef 30.09.2000
75. Sri P. Prabhakaran	Pre-Degree(Com)		Retd.	15.09.40	04.04.62	04.04.62	30.09. 7	Asstt.	11.11.84	Marine Wing	Retd. Wef 30.09.2000
76. Sri T.K. Basu Chowdhury	P.			05.09.45	19.05.64	19.05.64	30.09.97	-do-	11.12.84	Marine Wing	
77. Sri Madhab Rn. Chakraborty	S.F.		7/01	17.07.41	08.03.63	08.03.63	01.10.97	U.D.C.	01.09.79	Coal Wing	
78. " K.N. Acharya	S.S.C.			18.05.47	13.12.65	13.12.65	21.10.97	-do-	24.02.87	CHQ	
79. " Dhurjati Mukherjee	Class-X			10.10.54	12.08.76	12.08.76	21.10.97	L.D.C.	01.12.79	CHQ	
80. " K. Shankaraih	SC P.U.C.		5/02	18.05.42	20.03.64	20.03.64	04.11.97	U.D.C.	01.09.79	SPO	
81. " G.D. Zelapure	B.A.L.L.B.		4/01	25.04.41	03.04.63	03.04.63	07.11.97	-do-	01.09.79	CRO	
82. " Md. Waheed	Matric T & Apps in. Commerc & Applic.		Retd.	01.07.40	03.02.61	03.02.61	09.11.97	Asstt.	07.03.86	AMSE	Retd. Wef 30.06.2000
83. " Shri A.M. Rusohit	HSSC			24.09.44	05.07.65	05.07.65		LDC	01.09.79	CRO	
84. " Sri Kishan Singh	HSC			12.02.46	15.07.69	15.07.69	26.11.97	Asstt.	11.07.86	WRO	

1.	2.	3	4	5.	6	7	8.	9	10	11	12
87.	Sri Gopal Lal Sharma	11/03	H.S.	15.11.43	02.06.64	02.06.64	26.11.97	U.D.C.	01.08.84	WRO	
88.	Smt. Bala Shettacharjee	7/01	B.A. Hindi Pragya	20.07.41	20.02.62	20.02.62	01.12.97	-do-	09.12.71	ERO	
89.	Sri Arun Kr. Indu	11/01	I.Com	04.11.41	19.11.62	19.11.62	28.11.97	-do-	09.12.71	ERO	
90.	Sri Arbinda Kr. Ghor	11/02	B.A.	17.01.42	01.12.62	01.12.62	15.12.97	-do-	22.08.78	ERO	
91.	Sri M.L. Sharma	6/01	Metric	09.06.41	18.07.61	16.07.61	13.01.98	-do-	01.10.67	WRO	
92.	Sri H.K. Mazari	8/03	Metric. Pragya	26.08.43	23.01.62	23.01.62	18.12.97	-do-	09.12.71	WRO	
93.	Sri L.K. Kapoor	2/01	Inter	20.02.41	21.05.52	21.05.62	15.12.97	-do-	09.12.71	WRO	
94.	Sri Pradip Kr. Ghosh	-	Class-X	02.01.46	21.06.71	21.06.71	19.12.97	T.O.	22.01.78	CHG	
95.	Sri Tarak Nath Chowdhury	4/02	Class-X. H. Praveen	08.04.42	27.04.64	27.04.64	19.12.97	-do-	22.01.78	CHG	
96.	Miss. Pritikana Taran	-	B.A.	17.08.48	18.08.71	18.08.71	19.12.97	L.D.C.	01.12.79	CHG	
97.	Sri Gaganendra Nath Ghosh	-	B.Com	19.08.52	15.12.71	15.12.71	19.12.97	-do-	01.12.79	CHG	
* 98.	Smt. Sandhya Rani Majumder	SC	B.A. Hindi Pragya	26.10.52	06.12.71	06.12.71	01.08.97	-do-	01.12.79	CHG	
99.	Smt. Sushama Mondal(Biswas)	SC	SIC	18.01.50	15.12.71	15.12.71	19.12.97	-do-	01.12.79	CHG	
100.	Sri Prabir Roy	-	H.S.	19.08.54	15.12.71	15.12.71	19.12.97	-do-	01.12.79	CHG	
101.	Sri N.C. Saha	SC	B.Com	20.01.48	17.01.73	17.01.73	19.12.97	T.O.	01.12.79	CHG	
102.	Sri Asit Kr. Das	9/03	PU	01.09.43	01.02.72	01.02.72	19.12.97	LDC	01.12.79	CHG	
103.	Smt. Sikha Bhattacharjee	-	PU	22.08.47	01.08.72	01.08.72	19.12.97	-do-	01.12.79	CHG	
104.	Sri G.B. Mase	-	Metric	01.07.44	30.10.63	30.10.63	01.01.98	LDC	01.08.84	NMSE	
105.	Sri R.D. Kavinder	SC	B.Com	14.09.52	13.02.76	13.02.76	01.01.98	LDC	01.10.65	ERO	
* 106.	Sri Monigopal Das	SC	B.A.	16.08.44	06.07.64	06.07.64	06.01.98	-do-	01.09.79	CHG	
* 107.	Sri Bikrama Saha	ST	Metric	01.07.46	01.01.65	01.01.65	31.03.97	UDC	01.12.79	NRO	
108.	Smt Kamlesh Maihotra	-	B.A.	25.02.44	10.03.69	10.03.69	03.02.98	LDC	01.09.79	NRO	
109.	Sri S.M. Mehrotra	6/03	B.A.	24.06.43	22.01.63	22.01.63	03.02.98	-do-	01.04.88	NRO	
110.	Smt. Indujerath	-	H.A.	25.12.55	23.05.65	23.05.65	16.02.98	Asstt.	01.09.79	CHG	
111.	Sri S.V. Gavali	7/01	SEC	04.07.41	24.01.63	24.01.63	27.02.98	UDC	01.09.79	CHG	
112.	Sri M.D. Tomer	Retd.	SEC	21.06.41	24.01.63	24.01.63	27.02.98	-do-	23.01.78	NER	
113.	Sri G.K. Nair	-	HSLC	12.02.47	06.09.74	06.09.74	12.03.98	LDC	01.12.79	NER	
114.	Smt. K. Marbaniang	ST	B.A.	28.09.50	12.08.74	12.08.74	12.03.98	-do-	01.12.79	NER	
115.	Sri Sentimongia AO	ST	HSLC	01.03.56	23.12.74	23.12.74	12.03.98	-do-	01.12.79	CHG	
116.	Sri Nandan Kr. Bharati	SC	S.A.	02.06.69	06.09.69	06.09.69	24.04.98	Steno Gr. II	06.09.91	CHG	
117.	Smt. Mahamaya Chakraborty	-	B.A. (Part-II)	31.08.47	05.02.72	05.02.72	24.04.98	LEO	01.12.79	CHG	
118.	Smt. Mamata Berdhan	-	H.S.	05.06.53	14.08.72	14.08.72	24.04.98	T.O.	23.01.78	CHG	
119.	Smt. Jyoti Chatterjee	-	H.S.	01.04.52	16.04.78	16.04.78	24.04.98	-do-	23.01.78	CHG	
120.	Sri Bimal Ch. Das	SC	P.U.	01.06.45	19.08.72	19.08.72	24.04.98	-do-	01.09.79	WRO	
121.	Sri Iqshad Hussain	3/03	MA, LLB, SL	01.03.43	19.01.63	19.01.63	29.04.98	UDC	01.09.79	Coal Wing	
122.	Sri S.S. Halder	Retd.	SC B.A.	03.06.41	12.10.64	12.10.64	29.04.98	UDC	01.09.79	Coal Wing Retd. w.e.f. 30.06.2000	
123.	Sri Kirmalendu Roy	Retd.	S.P.	07.06.40	07.03.53	07.03.63	30.04.98	-do-	01.09.79	Coal Wing	
124.	Smt. Chinu Chowdhury	2/02	B.A. Hindi Pragya	02.02.42	02.03.63	02.03.63	30.04.98	-do-	01.09.79	Coal Wing	

125. Sri Dilip Kr. Hait	- B.Com	07.02.51	24.01.73	24.01.73	30.04.96	L.D.C.	01.12.79	CHL	
126. Sri Manabendra Seho	SC S.P.	18.01.48	13.09.72	13.09.72	30.04.96	T.O.	23.01.78	CHL	
127. Smt. Kalpana Mukherjee	- B.A.	06.05.51	01.09.72	01.09.72	30.04.96	-do-	23.01.78	CHL	
128. Smt. Suchitra Mitra	- Passed Class-X	31.07.52	16.08.72	16.08.72	30.04.96	T.O.	23.01.78	CHL	
129. Smt. Ava Das	- Min. Hindi Pragya	17.01.42	22.05.75	22.05.75	30.04.96	L.D.C.	01.12.79	CHL	
130. Sri Gopal Ch. Banerjee	PU	01/02	15.06.49	01.09.72	05.09.72	30.04.96	T.O.	23.01.78	CHL
131. Smt. Bibha Rani Kar	SC SSC, Hindi Pragya	06.11.45	01.12.72	01.12.72	06.05.98	L.D.C.	01.12.79	CHL	
132. Sri Liptendra Nath Mitra	- B.A. Hindi Pragya	14.09.48	17.01.73	17.01.73	14.05.98	-do-	01.12.79	CHL	
133. Sri S.S.P. Sinha	- B.A. <i>Retd.</i>	24.11.40	02.12.63	02.12.63	15.05.98	U.D.C.	01.09.79	ERD Retd. Wef. 30.11.2000	
134. Sri N.B.G. Tilok	SSLC	04.04.44	10.04.63	10.04.63	25.05.98	-do-	01.09.79	SRO	
135. Smt. K.S. Shan	- B.Com	29.08.49	09.12.71	09.12.71	12.06.98	-do-	09.01.85	WRO	
136. Sri L.S. Ncainthe	ST B.A.	01.03.54	23.12.74	23.12.74	06.08.96	L.D.C.	01.12.79	NER	
137. Sri Prabhat Ch. Das	SC HSLC Hindi Pragya	11.06.48	17.11.75	17.11.75	03.03.97	-do-	01.12.79	NER	
138. Sri T.R. Das	- B.A.	01.10.58	04.01.84	04.01.84	27.03.98	Steno. II	01.04.88	NER	
139. Sri S.S. Chopra	- Matric	1/03	02.01.43	22.02.62	22.02.62	19.08.98	U.D.C.	01.09.79	ERD
140. Sri S.D. Mishra	- M.A., LLB <i>Retd.</i>	15.10.41	14.01.63	14.01.63	18.08.98	-do-	01.09.79	NRO	
141. Sri Babulal Sharma	- H.S.	16.07.48	07.07.72	07.07.72	21.08.98(AN)	-do-	09.01.85	WRO	
142. Dr. D.E. Sharma	- H.S.	17.02.50	07.07.72	07.07.72	21.08.98(AN)	-do-	09.01.85	WRO	
143. Sri Nanu Lal Meena	ST H.S.	02.01.46	22.01.72	22.01.72	12.06.98	T.O.	23.01.78	WRO	
144. Sri Abrar Hussain	- H.S. <i>Retd.</i>	01.01.41	24.01.63	24.01.63	16.09.98	U.D.C.	01.09.79	NRO Retd. Wef. 31.12.2000	
145. Sri Heri Prasad	SC B.A. <i>7/02</i>	01.07.42	06.08.64	06.08.64	02.06.97	L.D.C.	01.10.65	NRO	
146. Smt. V. Antony	SSLC	06.03.53	21.07.75	21.07.75	23.09.98(AN)	Steno II	01.03.85	NRO	
147. Sri K. Gurumulthy	- M.Com Diploma in Labour Laws	06.06.49	19.11.69 (AN)	19.11.69(AN) 7.10.98	1. D.C.	01.12.79	ERD		
148. Sri Seswata Chatterjee	- B.A.	02.12.46	18.10.65	18.10.65	04.12.98	U.D.C.	01.09.79	ERD	

* This Seniority List is prepared on the basis of DOPT OM NO.20011/1/96-Estt(D), dated 30.01.97

To

The Dy. Director General
Geological Survey of India,
North Eastern Region,
Shillong-793003

(Through Proper Channel)

Sub : Fixation of seniority to the post of
Superintendent.

Sir,

I would like to bring to your kind attention
to the following facts for your kind perusal and
consideration thereof :

1. That Sir, I have been promoted to the post of Superintendent from the stenographer stream on 1:10 formula basis and posted to OP: Arunachal Pradesh, Itanagar vide Order No. 643172734780- Rectt. dated 12th March, 1998. Accordingly on release from the office of the Dy. Director General, GSI, NER, Shillong I joined in the office of the Director-in-Charge, GSI, OP:A-P, Itanagar on 27.3.98 to the said post and at present I am working as Private Secretary in the Central Administrative Tribunal, Guwahati Bench, Guwahati on deputation basis w.e.f. 01.09.1998.

2. That Sir, it is learnt from a reliable source that my name was shown at sl. no. 5 in the D.P.C. Meeting. In this context, I am to mention that while promotion to the post of Supdt. is considered from stenographer stream on 1:10 formula basis, name of the stenographer should be placed 1st of that batch. The same procedure was followed earlier in respect of S/Shri S. Dutta and S.Das Roy who were also promoted from the stenographers to the post of Superintendent.

3. That Sir, it is also to be mentioned that I have joined to the post of stenographer Grade I (subsequently the Gr.I was redesignated as Gr.II) on 4.1.1984 in the pay scale of Rs.425-700/- The said pay scale was revised ~~Rs.425-700/-~~ on the recommendation of Vth C.P.C. to Rs.5000- 8000 w.e.f. 1.1.96. On the other hand the Assistants who have been promoted to the post of Supdt. was carrying the pay scale of Rs.425-640 and the same was revised on the recommendation of Vth C.P.C. to Rs. 5000-8000 i.e. equivalent to the pay scale of stenographer only w.e.f. 1.1.96.

True & P
Bijulbesh
Sd/-

Contd...

The 4 other Assistants were promoted to the post of Assistant (comparable grade to stenographer Grade) i.e. the previous post prior to promotion of Superintendent w.e.f. 23.4.90 & 26.4.90 respectively. The details of the seniority position in respect of Assistants who have been promoted in same batch are furnished hereunder :

Sl.No.	Name	Promoted to the post of Assistant (previous grade and comparable to stenographer Gr.II
1	Sri G.K.Nair	23.04.90
2	Smt K. Marbaniang	23.04.90
3	Smt. Senthimongala Ao	26.04.90
4	Sri L.S.Ngaihse	26.04.90

whereas I am carrying the payscale which was higher than Assistant upto 31.12.1995 (but it has been brought at par with stenographer Gr.II w.e.f 1.1.96 i.e. Rs. 5000/- to Rs. 8000/-) since my joining i.e. w.e.f 04.01.1984, and the other promotees from the post of Assistants was carrying the comparable post i.e. w.e.f. 23.4.90 & 26.4.90 only. (Seniority lists as on 31.12.97 for Stenographers & Assistants enclosed).

Under the facts and circumstances stated above, it is requested to kindly fix my seniority to the post of Supdt. at serial no. 1 among the promotees in that batch as was done in earlier cases who were promoted from stenographers mentioned above on 1:10 formula basis as well as considering my length of service to the previous grade i.e. stenographer which is comparable to Assistant grade.

Thanking you,

Enclo : As stated above

Dt. 21.09.1998

Nov. 97

98

Yours faithfully,

T. R. DAS
(T. R. DAS)
Superintendent, OP : AP,
GSI, Itanagar (presently
on deputation to the CAT,
Guwahati Bench, Guwahati)

C.I.E. B.P. : S.553-175-200/- SETTING LIST OF LEADERS & F.D.I. E.C.C. 20.12.1957.

"Total. No. of Posts : 03.

03.

El. No.	Name	Ref.	Educational Qualification	Date of birth	Date of commencement of continuous service in GSI.	Date of joining in GSI.	Date of entry into the Grade.	Post.	Posture.	Place of Rept.	Date.
1.	Shri. R. N. Dube	1.	F.P.L.	01.09.53	04.01.54	04.01.54	04.01.54	Fast.	Grade	Post	03.03.54
2.	Shri. R. N. Dube	2.	F.P.L.	01.09.53	04.01.54	04.01.54	04.01.54	Grade	Post	Post	03.03.54
3.	Shri. R. N. Dube	3.	F.P.L.	01.09.53	04.01.54	04.01.54	04.01.54	Grade	Post	Post	03.03.54

1.	Shri. Gita Das Hazra	SC	H.S.L.C.	22.03.51	27.10.75	27.10.75	07.05.93	Steno-III	25.01.78	Publication	
2.	Shri. T. N. Das Chourasia	-	E.L.	-	16.02.58	23.01.84	23.01.84	18.10.96	Steno-II	01.04.88	First Cell
3.	Shri. Kerkhaen Hawrie	ST	P.J.	-	20.03.64	01.09.89	01.05.89	18.10.96	Steno-II	31.08.91	Publication
4.	Shri. R. N. Dube	-	E.L.	-	01.09.53	04.01.54	04.01.54	04.01.54	Grade	Post	Post
5.	Shri. R. N. Dube	-	E.L.	-	01.09.53	04.01.54	04.01.54	04.01.54	Grade	Post	Post
6.	Shri. R. N. Dube	-	E.L.	-	01.09.53	04.01.54	04.01.54	04.01.54	Grade	Post	Post
7.	Shri. R. N. Dube	-	E.L.	-	01.09.53	04.01.54	04.01.54	04.01.54	Grade	Post	Post

SC. No. of PAY : Rs.5000-150-600/-

SETTING LIST OF STENOGRAPHER GRADE-II IN GSI, H.E. J.S. 31.12.1957.

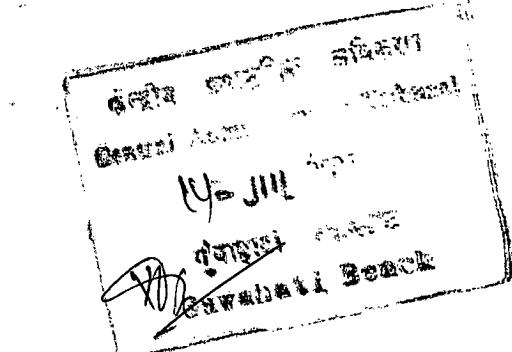
Total No. of Posts : 12.

Permanent.

12.

1.	Shri. Tarit D. Das	-	E.L.	01.10.58	04.01.84	04.01.84	04.01.84	Steno-II	01.04.83	DSG Cell.
2.	Shri. T. N. Datta (Sengupta)	-	E.L.	13.11.50	25.01.75	25.01.75	02.01.84	Steno-II	01.04.83	DSG Cell.
3.	Shri. P. N. Bhattacharya	-	P.J.	08.09.55	15.01.75	15.01.75	01.03.85	Steno-III	23.01.76	DSG (S).
4.	Shri. P. N. Bhattacharya	-	E.L. & P.L.	29.12.56	05.05.76	05.05.76	01.03.85	Steno-II	01.04.83	DSG (S).
5.	Shri. Joy Bhattacharya	-	P.J. & P.L.	01.01.60	20.01.85	20.01.85	20.01.85	Steno-II	01.04.83	DSG (S).
6.	Shri. P. N. Bhattacharya	-	P.J.	24.06.53	21.11.78	21.11.78	29.12.87	Steno-III	01.04.83	DSG (S).
7.	Shri. R. N. Dube	-	E.L.	11.07.55	14.01.83	14.01.83	15.04.93	Steno-III	01.04.83	DSG (S).
8.	Shri. R. N. Dube	-	E.L.	06.11.61	05.01.83	15.01.83	25.05.93	Steno-III	01.04.83	DSG (S).
9.	Shri. R. N. Dube	-	E.L.	30.11.64	19.02.80	19.02.80	05.03.93	Steno-III	01.04.83	DSG (S).
10.	Shri. R. N. Dube	-	E.L.	31.05.67	30.05.91	30.05.91	10.06.97	Steno-III	18.02.92	DSG (S).
11.	Shri. R. N. Dube	-	E.L.	31.05.67	30.05.91	30.05.91	10.06.97	Steno-III	18.02.92	DSG (S).

Ref. No.	Name	Education Qualification	Date of Birth	Date of Appointment	Date of Continous Service	Date of Joining in C.S.I.	Date of Retirement	Date of Post	Place of Post
1.	Smti C. Meir	H.S.L.C.	12.02.47	06.09.74	06.09.74	23.04.90	2.1.80	23.01.78	H/cs-III.
2.	Smti N. Kartabaieng	ST F.T.	28.05.50	12.08.74	12.08.74	3.04.90	1.1.80	01.12.79	Genl. Stores.
3.	Smti Sentiangela Jo	ST H.S.L.C.	01.03.56	23.12.74	23.12.74	30.04.90	1.1.80	01.12.79	H/cs-II
4.	Smti L. N. Nasibte	ST F.T.	01.03.54	23.12.74	23.12.74	26.04.90	1.1.80	01.12.79	H/cs-II
5.	Smti F. J.oro	ST HSC(Hindi Praya)	30.11.48	27.09.86	27.09.86	30.04.90	1.1.80	01.12.79	H/cs-II
6.	Smti Veronica Kharbding	ST 1st Yr. F.T.	07.07.53	23.06.76	23.06.76	14.03.91	1.1.80	01.12.79	H/cs-II
7.	Smti N. Jherli	STC(Hindi Praya)	29.12.52	04.11.73	04.11.73	13.04.92	1.1.80	01.04.88	REC(I).
8.	Smti Dehira Kalita	STC(Hindi Praya)	13.07.54	01.11.78	01.11.78	10.04.92	1.1.80	01.04.88	REC(I).
9.	Smti C.J. Orab	HSC(Hindi Praya)	01.03.47	01.11.73	01.11.73	05.04.92	1.1.80	01.04.88	Advances.
10.	Smti J. S. Irelly Lone	ST H.S.L.C.	20.04.52	01.11.78	01.11.78	05.04.92	1.1.80	01.04.88	Advances.
11.	Smti Ratna Faron Dey	ST E.G.C. Pt.I	20.11.54	25.11.80	25.11.80	16.07.92	1.1.80	01.04.88	H/cs-II
12.	Smti Inju Das	ST H.S.L.C.	01.09.56	01.11.78	01.11.78	06.04.92	1.1.80	01.04.88	H/cs-III.
13.	Smti Neena Fei	ST H.S.L.C.	05.02.53	01.11.78	01.11.78	11.01.93	1.1.80	01.04.88	H/cs-II
14.	Smti Louradha Dey	ST H.S.L.C.	27.03.52	01.11.78	01.11.78	13.05.93	1.1.80	01.04.88	H/cs-I.
15.	Smti H. J. Kiar	ST 1st Yr.	21.01.54	01.11.73	01.11.73	10.05.93	1.1.80	01.04.88	Party Hill.
16.	Smti J. P. Palokdar	ST P.J.C.C.	23.08.56	11.05.81	11.05.81	16.02.95	1.1.80	01.04.88	Drilling.
17.	Smti C. C. Paul	ST H.S.L.C.	05.09.55	12.02.75	12.02.75	23.02.95	1.1.80	01.04.88	Drilling.
18.	Smti C.K. Swaritbang	ST P.J.C.C.	01.03.62	01.10.81	01.10.81	30.02.95	1.1.80	01.04.88	Drilling.



Filed by *[Signature]* 13/11/2009
(A. DEB ROY) 28
S. C. G. C.
C. A. T., Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH :::: GUWAHATI.

O.A. NO. 413 OF 2002

Shri G.K. Nair and 3 others.

..... Applicants.

- Vs -

Union of India & others.

..... Respondents.

- And -

In the matter of :

Written Statement submitted by
the respondents.

The humble respondents beg to submit the para-wise
written statement as follows :

1. That with regard to the statement made in para-1,
of the application the respondent beg to state that there was
no vacant post of Supdt. as on 01.11.97. 4(four) Supdts. from
NER were offered promotion to the post of Admn. Officer vide
Office Memorandum No, A-32013/A.O./97/19(A) Vol.III dated 05.11.97

OPW
AO

A copy of the said O.M. dated 5.11.97 is annexed
herewith and marked as Annexure - I.

Consequence on their acceptance of the offer of promotion and
their joining to the post of A.O. 4(four) posts of Supdt. fell
vacant in NER on 10.11.97, 11.11.97, 17.11.97 and 19.11.97
respectively.

A copy of the notification of their appointment
to the post of A.O. is annexed herewith and
marked as Annexure - II.

Action was initiated to convene DPC for filling up the posts of Supdt. falling vacant due to promotion to the post of A.O. After completion of all the formalities required for holding DPC, the DPC took place on 4.3.98 in which the applicants were promoted to the post of Supdt. The contention of the applicant that there was a uniform date fixed for holding DPC on 01.11.97 are hereby denied. The instructions for holding DPC of promotion to the post of Supdt. on the same date throughout India as a whole was started on 3.7.2001.

A copy of the directive for holding DPC on the same date All Over India from 3.7.2001 onwards is annexed herewith and marked as Annexure III.

2. That with regard to the statement made in para 2, 3, 4.1, 4.2 and 4.3, of the application the respondents beg to offer no comments.

3. That with regard to the statement made in para 4.4, of the application the respondents beg to state that the prior to reclassification of posts in G.S.I., the post of Superintendent was classified as Group 'C' (Ministerial). Reclassification of the posts based on the revised norms of Pay Scale was notified vide Ministry letter No. 3/1/99-M.II, dated 8.6.2001 in which the post of Superintendent is reclassified as Group 'B' (Non Gazetted). A copy of the Ministry letter No. 3/1/99-M.II, dated 8.6.01 is annexed herewith and marked as Annexure-IV.

4. That with regard to the statement made in para 4.5, of the application the respondents beg to state that the

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recruitment rules for promotion to Superintendent envisages 90% from the grade of Assistant with 4 years regular service and 10% from the grade of Steno-II with 4 years regular service. The ration of promotion is 9:1.

5. That with regard to the statement made in para 4.6, of the application the respondents beg to state that the department directives for holding a common date of DPC for all Group B (Non Gazetted) was started from 3.7.01 onwards. The directives was issued to all regions vide letter No. Ty. Misc. Re-classification of post/G.S.I./98/19A, dated 22.6.01. Prior to 3.7.01, DPC were held at regional level depending on the availability of vacant post in the regions.

6. That with regard to the statement made in para 4.7, of the application the respondents beg to state that the averments made by the applicants are denied as the provision of holding the DPC prior to July, 2001 rested with the HODs of the Regions, the Superintendent being a Group 'C' post. The respondent beg to state that the decisions for a common date in holding DPC for promotion to the post of Superintendent and other posts reclassified as Group 'B' (Non-Gazetted) was started from 3.7.2001 onwards, the contention of the applicants that a common date for holding DPC was fixed on 1.11.97 based on mere assumptions which are not supported by supporting documents.

7. That with regard to the statement made in para 4.8, of the application the respondents beg to state that the prerogative of holding DPCs in the grade of Superintendent prior to July, 2001 rested with the Regions, the post being in Group 'C' cadre.

~~The respondent beg to state that there was no general notification issued for holding a common date DPC on 1.11.97 for promotion to the post of Supdt. The decision for convening DPC on the same days for promotion to the post of Group 'B' (Non Gazetted) was issued under vide letter No. Ty. Misc. Reclassification of post/G.S.I/98/19A, dated 22.6.01 and the relevant portion is reproduced below :-~~

"It has further been decided that since the Group 'B' (Non Gazetted) posts as per revised classification are feeder grade for Group 'B' (Gazetted) post, the DPC for promotion to these posts of this Group 'B' (Non Gazetted) post be held on same date to facilitate availability of equal opportunity for their furtherance of career prospect. Keeping this in view, it has been decided that henceforth all DPC for Group 'B' (Non Gazetted) as such the posts which are the feeder grades of Group 'B' (Gazetted) will be held on same date throughout G.S.I. as a whole. Accordingly, it has been decided that DPC for Group 'B' (Non Gazetted) posts only, which are feeder grade for Group 'B' (Gazetted) to be held for vacancies up to 31.12.01 will be held on 3.7.01. All the HODs of Regions/Wings/CHQ may hold the DPC for promotion to these posts on 3.7.01".

8. That with regard to the statement made in para 4.9, of the application the respondents beg to state that the applicants is based on his own imaginary contention. Since the post of Superintendent in 1997 was in Group 'C' cadre and the appointing authority were the HODs, the question of determining their seniority position on all India basis does not arise and the seniority of the applicant fixed on the basis of their taking over charge in the Region has been correctly assigned based on the then existing rules in vogue.

The seniority position of Group 'B' (Non Gazetted) which are feeder grade for Group 'B' (Gazetted) post was assigned as per existing rules and regulations.

9. That with regard to the statement made in para 4.10, of the application the respondents beg to state that prior to issuance of directives for holding DPC on same date effective from 3.7.01, the regions could convene DPC for promotion to the post of Supdt. based on the availability of vacancies in the particular region after following due procedures.

10. That with regard to the statement made in para 4.11, of the application the respondents beg to state that 5(five) posts of Superintendent fell vacant in North Eastern Region, 1 each on 10.11.97, 11.11.97, 17.11.97 and 19.11.97 due to promotion of 4(four) Supdt. to the post of Admn. Officer and on 31.12.97 due to retirement of 1 Supdt. DPC for resultant vacancies was initiated in time and after following due procedures the meeting of the DPC was held on 4.3.98.

11. That with regard to the statement made in para 4.12, of the application the respondents beg to state that the seniority position of the applicants have been assigned correctly.

12. That with regard to the statement made in para 4.13, of the application the respondents beg to state that there was no vacant post of Supdt. as on 1.11.97. The question of fixing their seniority in the post of Supdt. from 1.11.97 does not arise.

13. That with regard to the statement made in para 5.1, 5.2, 5.3, 5.4, 5.5, 5.6 and 5.7, of the application the respondents beg to state that in view of the facts and circumstances furnished above, the grounds cannot be sustained.

14. That with regard to the statement made in para 6, 7, 8, 9, 10, 11 and 12 of the application the respondents beg to offer no comments.

Verification.....

V_E_R_I_F_I_C_A_T_I_O_N

I, Shri D.T. SYEMLIBA, presently working as Regional Administrative Officer, being duly authorised and competent to sign this verification, do hereby solemnly affirm and state that the statements made in para 3, 4, 5, 6, 7, 8, 10, 14, 15 are true to my knowledge and belief and those made in para 1, 2 and 13 being matter of records, are true to my information derived therefrom and the rest are my humble submission before this Hon'ble Tribunal. I have not suppressed any material fact.

And I sign this verification on this 10th day of June, 2003 at Guwahati.

D.T. Syemliba
Regional Admin. Officer
Geol. & Survey of India
N.R. Shillong
10/7/03

GOVERNMENT OF INDIA
GEOLOGICAL SURVEY OF INDIA
4, CHOWRINGHEE LANE
CALCUTTA - 700 016.

No. A-32013/(AO)/97/19A(Vol.III).

Dated : 05.11.1997.

MEMORANDUM

On the recommendation of the D.P.C., the Director General, G.S.I., is pleased to approve the appointment of the following superintendents to the post of Administrative Officer on promotion on pay according to rules in the pay scale of Rs. 6,500-200-10,500/- with their postings on promotions indicated against each until further orders :-

Sl. No.	Name	Present place of posting.	Posting on promotion
01.	Shri P. K. Das Majundar.	CHQ, GSI, Calcutta.	ERO, GSI, Calcutta.
02.	Shri R. K. Banerjee.	CHQ, GSI, Calcutta.	CHQ, GSI, Calcutta.
03.	Shri M. Ganga Raju.	Coal Wing, G.S.I.,	CRO, Opn. MP, Dhopal Calcutta.
04.	Smt. M. Kharmawlong.	NER, GSI, Shillong.	NER, GSI, Shillong.
05.	Shri Sambhu Nath Saha.	CHQ, GSI, Calcutta.	Coal Wing, GSI, Calcutta.
06.	Shri C. R. Thomas.	CRO, GSI, Nagpur.	CRO, GSI, Nagpur.
07.	Shri B.N. Mistri.	CHQ, GSI, Calcutta.	CRO, GSI, Op. MP, Jabalpur.
08.	Shri S. C. Mondal.	CHQ, GSI, Calcutta.	CHQ, GSI, Calcutta.
09.	Shri Hari Ram.	NER, GSI, Shillong.	NER, GSI, Shillong.
10.	Shri Inder Singh.	WRO, GSI, Jaipur.	WRO, GSI, Jaipur.
11.	Shri K. L. Gill.	WRO, GSI, Jaipur.	WRO, GSI, Jaipur.
12.	Shri S. E. Sonatakke.	CRO, GSI, Nagpur.	CRO, GSI, Nagpur.
13.	Shri P. C. Das.	AMSE Wing, G.S.I.,	AMSE Wing, G.S.I., Bangalore.
14.	Shri K. L. Dhawan.	NRO, GSI, Lucknow.	NRO, GSI, Lucknow.
15.	Shri Boota Ram.	NRO, GSI, Lucknow.	WRO, GSI, Jaipur.
16.	Shri L.M. Murmu.	NRO, GSI, Lucknow.	NRO, GSI, Lucknow.
17.	Shri B. L. Kaul.	NRO, GSI, Lucknow.	NRO, GSI, Lucknow.
18.	Shri A. S. Raju.	Training Instt., G.S.I., Hyderabad.	SRO, GSI, Opn. K&G, Bangalore.
19.	Shri Jnan Sarkar Mukherjee.	ERO, GSI, Calcutta.	ERO, GSI, Calcutta.
20.	Smt. Mira Chowdhury.	CHQ, GSI, Calcutta.	CHQ, GSI, Calcutta.
21.	Shri M. M. Ghosh.	CHQ, GSI, Calcutta.	CHQ, GSI, CGD, Cal.
22.	Shri L. B. Sarkar.	NER, GSI, Shillong.	ERO, GSI, Op. Bihar, Patna.
23.	Shri S. Das Roy.	NER, GSI, Shillong.	Coal Wing, G.S.I., Calcutta.
24.	Shri M.R.R. Rao.	CHQ, GSI, Calcutta.	Coal Wing, G.S.I., Calcutta.
25.	Shri Satyabrata Roy.	CHQ, GSI, Calcutta.	CHQ, GSI, Calcutta.

Contd...P/2..

Their promotion to the post of Administrative Officer is on officiating capacity and they will be on probation for a period of two years or till superannuation whichever is earlier. Their retention in the post will be subject to the assessment of their work and conduct during the probationary period.

If they are willing to accept the appointment on the above terms and conditions, they may receive charge of the post of Administrative Officer in the place of posting on promotion within one month from the date of issue of this Memorandum, failing which the offer is liable to be cancelled.

On joining the post of Administrative Officer two copies of charge reports may be forwarded through proper channel to the undersigned for issuance of notification.

They may exercise option within one month for fixation of their pay on promotion in terms of FR - 22.

S/ff

(A. S. SENTHI VADIVEL)
Administrative Officer
for Dy. Director General (P)
Geological Survey of India.

Forwarded to :-

1. Shri R. K. Banerjee,
Superintendent,
CHQ, G.S.I., Calcutta.
2. Shri S. C. Mondal,
Superintendent,
CHQ, G.S.I., Calcutta.
3. Smt. Mira Chowdhury,
Superintendent
CHQ, GSI, Calcutta.
4. Shri Satyabrata Roy
Superintendent
CHQ, G.S.I., Calcutta.

If the above officers are willing to accept the offer of promotion they may take charge of Administrative Officer in Section - 19A POOL after being released from their present assignment.

5. Shri P. K. Das Majumder,
Superintendent
CHQ, GSI, Calcutta.
6. Shri M. Ganga Raju,
Superintendent
Coal Wing, G.S.I., Calcutta.
7. Smt. M. Kharma Long,
Superintendent
NER, GSI, Shillong.
8. Shri Sambhu Nath Saha,
Superintendent
CHQ, GSI, Calcutta.
9. Shri C. R. Thomas,
Superintendent
CRO, GSI, Nagpur.
10. Shri Hari Ram,
Superintendent
NER, GSI, Shillong.
11. Shri B. N. Mistri,
Superintendent
CHQ, GSI, Calcutta.
12. Shri Inder Singh,
Superintendent
WMO, GSI, Jaipur.
13. Shri K. L. Gill,
Superintendent
WRO, GSI, Jaipur.
14. Shri S. E. Sonatakke,
Superintendent
CRO, GSI, Nagpur.
15. Shri P. C. Das,
Superintendent
AMSE Wing, G.S.I.,
Bangalore.
16. Shri K. L. Dhawan,
Superintendent
NRO, G.S.I., Lucknow.

17. Shri Boota Ram,
Superintendent
NRO, GSI, Lucknow.

18. Shri L. M. Murmu,
Superintendent
NRO, GSI, Shillong.

19. Shri B. L. Kaul,
Superintendent,
NRO, GSI, Lucknow.

20. Shri A. M. Hinjil,
Superintendent,
Trg. Instt. GSI, Hyderabad.

21. Shri Jnan Sarkar Mukherjee,
Superintendent,
ERO, GSI, Calcutta.

22. Shri M. M. Ghosh,
Superintendent,
CHQ, GSI, Calcutta.

23. Shri L. B. Sarki.
Superintendent,
NER, GSI, Shillong.

24. Shri S. Das Roy.
Superintendent,
NER, GSI, Shillong.

25. Shri M. R. R. Rao.
Superintendent,
CHQ, GSI, Calcutta.

No. 2314B/A-32013/(AC)/97/19A(Vol.III) Dated : 05.11.1997.

Copy forwarded for information and necessary action to :-

1. The Dy. Director General(P), G.S.I., Calcutta.
2. The Dy. Director General, E.R.O., G.S.I., Calcutta.
3. The Dy. Director General, Coal Wing, G.S.I., Calcutta.
4. The Dy. Director General, C.R.O., G.S.I., Nagpur.
5. The Dy. Director General, N.E.R., G.S.I., Shillong.
6. The Dy. Director General, W.R.O., G.S.I., Jaipur.
7. The Dy. Director General, A.M.S.E. Wing, G.S.I., Bangalore.
8. The Dy. Director General, N.R.O., G.S.I., Lucknow.
9. The Dy. Director General, Trg. Instt., G.S.I., Hyderabad.
10. The Dy. Director General, S.R.O., G.S.I., Hyderabad.
11. The Dy. Director General (Geophy. Insttn.), Central Geophysical Division, CHQ, G.S.I., Calcutta.
12. The Officer-in-charge, Opn: Bihar, G.S.I., Patna.
13. The Officer-in-charge, Opn: Madhya Pradesh, G.S.I., Jabalpur.
14. The Officer-in-charge, Opn: Madhya Pradesh, G.S.I., Bhopal.
15. The Officer-in-charge, Opn: K & G, G.S.I., Bangalore.
16. The Director(Personnel)/Director(Admin.), GSI, CHQ, Calcutta.

The concerned H.O.D. is requested
to release the concerned official to
enable him to join his new place of
posting on promotion in time.

A. S. SENTHIL VADIVEL
(A. S. SENTHIL VADIVEL)
Administrative Officer
for Dy. Director General(P)
Geological Survey of India.

G. Banik

1997

(11) *Approved* (43) (56)

To be published in the next issue of the Gazette of India,
part-III, Sec. I)

BRARAT SARKAR
KJIAN MANTRALAYA
GEOLOGICAL SURVEY OF INDIA
27, J.L. NEHRU ROAD, CALCUTTA - 16.

No. 611/13 /A-32013(AO)/97/19A(Vol.III). Dated :

■■■ N O T I F I C A T I O N ■■■

On the recommendation of the Departmental Promotion Committee
the Director General, Geological Survey of India is pleased to
appoint the following Superintendents, G.S.I. to the post of Admin.
Officer on promotion in the same Deptt. on pay according to rules
in the scale of pay of Rs. 6,500-200-10,500/- in an officiating
capacity with effect from the date shown against each, until
further orders :-

S.I. No.	Name of the officer.	Date of joining.
01.	Shri Y.S. Raja Rao.	03.09.97 (FN)
02.	Smt. M. Kharawlong.	11.11.97 (FN)
03.	Shri Hari Ram.	10.11.97 (FN)
04.	Shri A.S. Raju.	31.12.97 (FN)

Sd/-

(S.K. Sinha)

Sr. Administrative Officer
for Dy. Director General(P)
Geological Survey of India.

To

The General Manager,
Govt. of India Press,
Faridabad (Haryana).

With a copy of Hindi Version.

No. 611/13 /A-32013(AO)/97/19A(Vol.III). Dated : 25.2.98

Copy forwarded for information and necessary action to :-

01. The Dy. Director General, G.S.I., A.M.S.E. Wing, Bangalore.
02. The Dy. Director General, G.S.I., S.R.O., Hyderabad.
03. The Dy. Director General, G.S.I., N.E.R., Shillong.
04. The Pay and Accounts Officer, Pay and Accounts Office, G.S.I.,
Dept. of Mines, Bangalore/Hyderabad/Shillong.
05. Shri Y.S. Raja Rao, Admin. Officer, G.S.I., A.M.S.E. Wing,
Bangalore.
06. Smt. M. Kharawlong, Admin. Officer, G.S.I., N.E.R., Shillong.
07. Shri Hari Ram, Admin. Officer, G.S.I., N.E.R., Shillong.
08. Shri A.S. Raju, Admin. Officer, G.S.I., S.R.O., Hyderabad.
09. The Admin. Officer, A/C-II/Pension/Budget/15A/19C, GSI, Calcutta.
10. The Secretary General, GSI Admin. & Management Officers' Association,
Geological Survey of India, Calcutta.
11. File No. A-32013(AO)/97/19A(Vol.II) of Section 19A.

All the officers will be on probation for a period of 2 years
from the date of assumption of charge of the post of Admin. Officer
in G.S.I. or upto the date of superannuation (whose service is not
more than 2 years) and their retention in the post for further
period will be subject to the assessment of their work and conduct
during the probationary period.

In terms of the interim order of the Hon'ble C.A.T., Calcutta
Bench, in O.A. No. 646 of 91 the promotion will be abided by the
result in the above case.

(D. Sen)
Administrative Officer
for Dy. Director General(P), GSI

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MAY 1998

ab/0.61
S.Y. 11/13/98
Wanted

Horality
H.M. 11/13/98

GOVERNMENT OF INDIA
GEOLOGICAL SURVEY OF INDIA
OP: ARUNACHAL PRADESH, ITANAGAR.

(12) Annexure 14
Dated Itanagar the 17th Nov '97.
/PF/SDR/APC/97. OFFICE ORDER
Calcutta, with reference to Deputy Director General (P), G.S.I.
stands released on 17/11/97 (A/N) on his promotion as Admini-
nistrative Officer with posting to GSI, Coal Wing Calcutta.

4/73 NO. /PF/SDR/APC/97

copy to :-

1. ✓ The Deputy Director General, NER, G.S.I, Shillong-793003.
2. The Deputy Director General, Coal Wing, 29, J.L. Nehru
Road, Calcutta-700016.
3. The Deputy Director General, (P), Geological Survey of
India, 4, Chowringhee Lane, Calcutta-700016.
4. Pay & Accounts Officer, Geological Survey of India,
N.E.R., GSI, Laitumkhrish, Monbha Villa - Shillong-
793 003. He is requested to transfer the GPF, A/C &
of Shri S. Das Ray, Supdt. to Calcutta.
5. Shri S. Das Ray, Supdt. Geological Survey of India
operation: Arunachal Pradesh, Itanagar.

(SEVA DASS)
Director-In-Charge.

Dated Itanagar the 17th Nov '97.

Q. A. 17/11/97
S. Das Ray
/PF/SDR/APC/97
(SEVA DASS)
Director-In-Charge.

S. Das Ray
17/11/97

(To be published in the next issue of the Gazette of India, Part-III, Sec. I)

Bharat Sarkar
Khan Mantralaya
Geological Survey of India
27, J.L. Nehru Road, CALCUTTA - 16.

No. 968/A-32013(AO)/97/19A(Vol.III) Dated; 21.1.98

NOTIFICATION

On the recommendation of the Departmental Promotion Committee the Director General, Geological Survey of India is pleased to appoint the following Superintendents, G.S.I. to the post of Administrative Officer on promotion in the same Deptt. on pay according to rules in the scale of pay of Rs. 6,500-200-10,500/- in an officiating capacity with effect from the date shown against each, until further orders:—

Sl. No. Name of the Officers joining

01.	Shri S.N. Prasad.	18.11.97(FN)
02.	Shri P.K. Das Majumder.	04.12.97(FN)
03.	Shri C.R. Thomas.	06.11.97(FN)
04.	Shri Indar Singh.	05.11.97(AN)
05.	Shri K.L. Gill.	05.11.97(AN)
06.	Shri S.E. Sontakke.	06.11.97(FN)
07.	Shri P.G. Das.	06.11.97(FN)
08.	Shri Boota Ram.	XXXXXXXXXXXXXX
09.	Shri L.B. Sarki.	10.11.97(FN)
		19.11.97(FN)

(S.K. Sinha)
Sr. Administrative Officer
for Dy. Director General (P)
Geological Survey of India.

To Geological Survey
The General Manager, Govt. of India Press, Panipat (Haryana). With a copy of first version.

Read & AIM Section

Contd. 2

No. 1013/A-32013(AO)/97/19A(Vol.II). Dated: 21.1.98

Copy forwarded for information and necessary action to:

01. The Dy. Director General, G.S.I., A.M.S.E. Wing, Bangalore.
02. The Dy. Director General, G.S.I., E.R.O., Calcutta.
03. The Dy. Director General, G.S.I., C.R.O., Nagpur.
04. The Dy. Director General, G.S.I., N.R.O., Lucknow.
05. The Dy. Director General, G.S.I., N.E.R., Shillong.
06. The Dy. Director General, G.S.I., W.R.O., Jaipur.
07. The Dy. Director General, G.S.I., OP: Bihar, Lohianagar, Kankarbagh, Patna - 20.
08. The Director, G.S.I., A.M.S.E. Wing, Eastern Zone, Ashoknagar, Ranchi - 834 002.
09. The Sr. Personal Assistant to the Dy. Director General(P)'s Cell, G.S.I., Calcutta.
10. The Controller of Accounts, Central Accounts Office, Deptt. of Mines, G.S.I., 16A, Brabourne Road, Calcutta - 700 001.
11. The Pay and Accounts Officer, Pay & Accounts Office, G.S.I., Deptt. of Mines, Nagpur/Jaipur/Bangalore.
12. Shri S.N. Prasad, Admn. Officer, G.S.I., A.M.S.E. Wing, Shri Eastern Zone, Ashoknagar, Ranchi - 834 002.
13. P.K. Das Majumder, Admn. Officer, G.S.I., E.R.O., Calcutta.
14. Shri C.R. Thomas, Admn. Officer, G.S.I., C.R.O., Nagpur.
15. Shri Indar Singh, Admn. Officer, G.S.I., W.R.O., Jaipur.
16. Shri K.L. Gill, Admn. Officer, G.S.I., W.R.O., Jaipur.
17. Shri S.E. Sontakke, Admn. Officer, G.S.I., C.R.O., Nagpur.
18. Shri P.C. Das, Admn. Officer, AMSE Wing, G.S.I., Bangalore.
19. Shri Boota Ram, Admn. Officer, G.S.I., W.R.O., Jaipur.
20. Shri L.B. Sarki, Admn. Officer, G.S.I., OP: Bihar, Patna - 20.
21. The Admn. Officer, A/C-II/Pension/Budget/15A/190/15B, G.S.I., C.H.Q., Calcutta.
22. The Secretary General, G.S.I. Admn. & Management Officers' Association, G.S.I., Calcutta.
23. File No. A-32013(AO)/97/19A(Vol.II).

All the officers will be on probation for a period of 2 years from the date of assumption of charge of the post of Admn. Officer in G.S.I. or upto the date of superannuation (whose service is not more than 2 years) and their retention in the post for further period will be subject to the assessment of their work and conduct during the probationary period.

In terms of the interim order of the Hon'ble CAT, Calcutta Bench, in O.A. No. 646 of 91 the promotion will be abided by the result in the k. above case.

(S.K. Sinha)
Sr. Administrative Officer
for Dy. Director General, G.S.I.

anjanbhakta.

1/2/98
8/8/98

Government of India
 Geological Survey of India
 4, Chowringhee Lane
 Kolkata - 700 016

No. /Ty. Misc./Re-Classification of Post/GSI/98/19ADated the 22nd June, 2001

From:
 Director General
 Geological Survey of India
 4, Chowringhee Lane
 Kolkata - 16.

To:
 The Sr. Dy. Directors General/Dy.
 Directors General, G.S.I.
 CHQ/ER/WR/SR/NR/CR/NER/AMSE/
 Training Institute/Coal Wing/Marine
 Wing, Kolkata/Jaipur/ Hyderabad/
 Lucknow/ Nagpur/ Shillong/Bangalore/

Subject: Reclassification of posts in GSI based on revised norms of pay scales consequent upon issuance of DOPT orders No.13012/1/98-Estt.(D), dated 20.4.1998 and No.13012/1/98-Estt.(D), 12.6.1998.

Sir,

In supersession of all previous orders/letters issued on the subject referred to above it is informed that Ministry in consultation with DOPT has examined the matter relating to classification of posts in GSI and it has been clarified by the Ministry that according to DOPT OM No.13012/1/98-Estt.(D), dated 12.6.1998 all the posts would now stand classified strictly in accordance with the norms of pay scales/pay as prescribed under the DOPT order No.13012/1/98-Estt.(D), dated 20.4.1998. Ministry has accordingly intimated that the post of Sr. Tech. Assistant in disciplines (Geology), (Geophysics), (Geochemistry), (Geophysical workshop), (Mineral Physics) and Superintendents in GSI, may be classified as Group-B (non-gazetted).

Ministry has further informed that the appointing authority for the above mentioned posts will be the authority as mentioned in the Ministry's order No.9/1/96-M.II, dated 7.2.2000 i.e. HODs of Regions/Wings/Training Institute in respect of Group 'B'(NG) posts allotted to Regions and Dy. Director General (P) in respect of Group 'B' (NG) for Central Headquarter and that the seniority and promotion of these posts will be regionalised.

In enclosing a copy of the Ministry's above letter No. 3/1/99-M.II dated 8.6.2001 all Heads of Regions/Wings are requested to take further necessary action in the matter of promotion/recruitment in respect of all posts in Group 'B' (Non-gazetted) ~~in terms of revised classification of posts~~ as per sanctioned strength allocated to various Regions/Wings/CHQ as on date under their control by following all relevant rules/orders in this regard.

In this connection all HODs are further requested to follow Ministry's instructions in regard to referring all cases of promotion against the vacancies lying vacant for more than one year, to the Ministry for obtaining the approval of the Finance Ministry. Regions/Wings etc. may accordingly refer all such cases of promotion vacancies which are lying vacant prior to 5.8.98 to the CHQ for taking of the matter with the Ministry for revival of post giving full justification for such revival.

*He/Gen/11
N/1/01*

(16)

It has further been decided that since the Group 'B' (Non-gazetted) posts as per revised classification are the feeder grade for Group 'B' (Gazetted) post, the DPC for promotion to the post of these Group 'B' (Non-gazetted) post be held on same date to facilitate availability of equal opportunity to all for their furtherance of career prospect. Keeping this in view it has been decided that henceforth all D.P.C.s for Group 'B' (NG) of such posts which are the feeder grades of Gr.'B' (Gazetted) will be held on same date throughout GSI as a whole. Accordingly, it has been decided that DPCs of Group 'B' (NG) posts (only which are feeder grade for Group 'B' (Gazetted) to be held for vacancies up to 31.12.2001 will be held on 3.7.2001. All HODs of Regions/ Wings/CHQ may hold the DPC for promotion to these posts on 3.7.2001.

Yours faithfully,

Paras Mondal
 (P. C. Mondal) 22.6.2001
 Sr. Dy. Director General
 Incharge Personnel Wing, CHQ
 for Director General
 Geological Survey of India

Encl.:as above.

No. 1/1y. Misc./Re-Classification of Post/GSI/98/19ADated the 22nd June, 2001

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of India, Ministry of Mines(Attention : Shri Hem Pande, Director), Shastri Bhawan, New Delhi - 110 001.
2. Dy. Director General, (PP&M)/(HQ)/(Central Geol. Lab.)/(Map. & Pub.)/(Geophysics)/(Geophysical Data Interpretation)/(Drilling)/(Mechanical)/(Finance)/(Personnel), GSI, CHQ, Kolkata.
3. Dy. Director General/Director-In-Charge

Opn. WB-S-AN, 9th & 10th Floors, A&B Block, Ratnakar Bldg. Kolkata/ Opn. Orissa, Unit No.VIII, Nuapalli, Bhubaneswar-751 012/Opn. Bihar, Kankerbagh, Patna - 800 020/Opn: East Coast-1, 9 & 10/1, Raja Subodh Mallick Road, Kolkata-32/Opn.: East Coast-II-90, Kirlampudi Lay-Out, Vishakapatnam-530 023, Andhra Pradesh/ Opn.: West Coast-I, P.V.K.Bandarkar's complex, Mangalore-575 003/Opn.: West Coast-II, Kukerla Bldg, Edapally, Cochin-682 024/Opn.: Arunachal Pradesh 'GANGA', Itanagar-791111/ Tripura-Mizoram Div., B.K.Road, Banamalipur, Agartala - 799 001/ Manipur-Nagaland, Circular Road, Dimapur- 797112/ T&C Div., Assam Geology Project, 5, North Bye-Lane, Zoo-Narangi Road, Guwahati - 781021/Opn.: P.H&H.P., N.H.S.P., N.I.T., Faridabad-121 001/Opn.: J & K, 2-3C/C, Gandhinagar, Jammu-180 004/Opn.: Gujarat, GSI Complex, Sector-10A, Gandhinagar/Opn.: M.P., E/5, ARERA COLONY, Bhopal-462 016/ Opn. MP, Sanjivani Nagar, Garha, Jabalpur-482003/ Opn. MP, 248,

07

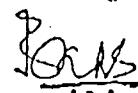
Sundarnagar, Mahadeo Ghat Road, Raipur-492 002/Opn.: Maharashtra, GSI Complex, Alandi Road, Pune-411 006/ Opn.: T.N. & Pondicherry, CGO Complex; A-2-B Wing, Rajati Bhavan, Besant Nagar, Madras-600 090/Opn.: Karnataka & Goa, GSI Complex, Kumaraswamy Layout, Bangalore-560 082/Opn.: Kerala, T.C.-24/338, Model, School Road, East Thampanur, Thiruvananthapuram - 695 014./AMSE Wing, GSIEZ, Opn. Road No.2, Ashok Nagar, Ranchi-834 002/AMSE Wing, SZ, GSI Complex, Bandalaguda, Hyderabad-68./AMSE Wing, CR, C-Block, II Floor, Seminary Hills, Nagpur-440 006/AMSE Wing, WZ, Jhalana Dungri Complex, G-Block, Jaipur-302 004.

Director (Personnel)/(Administration)/(HRD)/(Finance)/(Tech. Secy. to DG/CVO, GSI, CHQ, Kolkata.

Controller of Accounts, GSI, 16A Brabourne Road, Kolkata-1/Pay & Accounts Officer, NER, Shillong /NR, Lucknow /SR, Hyderabad /WR, Jaipur /ER, Calcutta/CR, Nagpur /AMSE Bangalore /Faridabad, New Delhi.

Sr.A.O.(SPD)/(SKS)/(MRR)/(SS), GSI, CHQ, Kolkata.

A.O.(15A/15B/16A/16B/17A/17B/19A/19B/19C/A/C-II/A/C-I,) GSI, CHQ, Kolkata



(B. K. Das)
Director (Personnel)
Geological Survey of India

(18)

FAX/SPREAD POST
004NO.3/1/99-M.II
GOVERNMENT OF INDIA
MINISTRY OF MINES

FAX/SPREAD POST

To:

New Delhi, dated the 8th June, 2001Shri Ravi Shanker,
Director General
Geological Survey of India
27, J.L.Nehru, Road,
KOLKATA-700016SUBJECT
RE-CLASSIFICATION OF POST IN THE GEOLOGICAL SURVEY OF INDIA
BASED ON REVISED NORMS OF PAY SCALE

Sir,

I am directed to refer to the Senior Deputy Director General, Geological Survey of India's D.O. letter No. T.Misc/ RCP/ GSII/ 98/ 19A dated 3.5.2001 on the above subject and to say that the matter has been examined in consultation with Department of Personnel & Training and it has been clarified that according to the Department of Personnel & Training O.M. No. 13012/1/98-Estt(D) dated 12.6.1998 all the posts would now stand classified strictly in accordance with the norms of pay scales/pay as prescribed under the Department of Personnel & Training Order No. 13012/1/98-Estt(D) dated 20.4.1998. Hence the Post of Senior Technical Assistant in disciplines (Geology), (Geophysics), (Chemistry) (Geophysics Workshop), Mineral Physics and Superintendents in Geological Survey of India may be classified as Group 'B' (Non-Gazetted).

2. The Appointing Authority for above mentioned posts will be the authority as mentioned in this Ministry's Order No.9/1/96-M.II dated the 7th February, 2000. The Seniority and promotion of these posts will be regionalized.
3. The Geological Survey of India is requested to bring this to the notice of all the Heads of the Regions/Wings, under intimation to this Ministry.

Yours faithfully,
 Shambu S/6/2001
 (HEMI PANDE)
 DIRECTOR